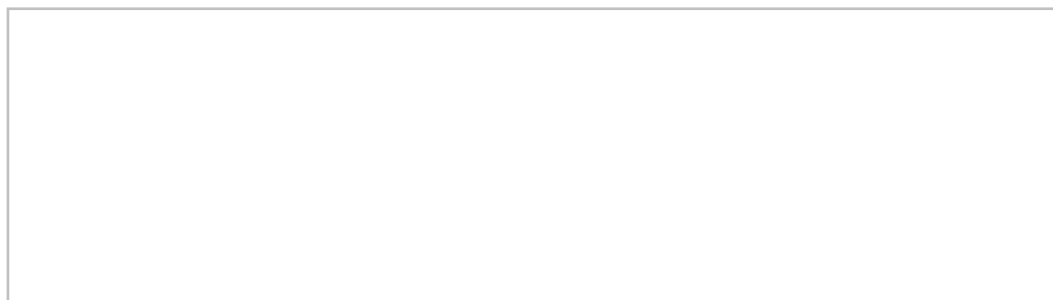




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PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION NO. 2(RE-99) 1997-2002

NEW DELHI: 31st March, 1999

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items , 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely –

2. Hereinafter, any item importable under Special Import Licence (SIL) shall be importable on surrender of SIL equivalent to three times the c.i.f. value of imports, except in those cases where the requirement of surrender of SIL is more than three times the c.i.f. value of imports.

After amendment, columns 3,4 and 5 of the following will read as under:-

SI No	EXIM Code	Item Description	Policy	Conditions relating to the policy	Import under SIL/Public Notice
1	030212 00	Pacific salmon (<i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbusha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawyscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i>), Atlantic salmon (<i>Salmo salar</i>) and Danube salmon (<i>Hucho hucho</i>)	Free		
2	030219 00	Other	Free		
3	030265 00	Dogfish and other sharks	Free		
4	030266 00	Eels (<i>Anguilla</i> spp.)	Free		
5	030310 00	Pacific salmon (<i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbusha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i>), excluding livers and roes	Free		
6	030322 00	Atlantic salmon (<i>Salmo salar</i>) and Danube salmon (<i>Hucho hucho</i>)	Free		
7	030329 00	Other	Free		
8	030375 00	Dogfish and other sharks	Free		
9	030376 00	Eels (<i>Anguilla</i> spp.)	Free		

10	030378 00	Hake (Merluccius spp., Urophycis spp.)	Free		
11	030379 12	Croacker, grouper, hounder	Free		
12	030420 04	Frozen shark fillet	Free		
13	030420 07	Cuttle fish	Free		
14	030541 00	Pacific salmon (Oncorhynchus nerka, Oncorhynchus gorbuscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus), Atlantic salmon (Salmo-salar) and Danube salmon (Hucho hucho)	Free		
15	040110 00	Of a fat content, by weight, not exceeding 1%	Free		
16	040120 00	Of a fat content, by weight, exceeding 1% but not exceeding 6%	Free		
17	040229 02	Whole milk	Free		
18	040310 00	Yogurt	Free		
19	040390 01	Butter milk	Free		
20	040390 09	Curdled milk & cream & kephir & other fermented or acidified milk or cream	Free		
21	040410 01	Whey, concentrated, evaporated and condensed (liquid/semi liquid)	Free		
22	040410 02	Whey, dry, blocks & powdered	Free		
23	040620 00	Grated or powdered cheese, of all kinds	Free		
24	040640 00	Blue-veined cheese	Free		
25	040900 00	Natural honey	Free		
26	070200 00	Tomatoes, fresh or chilled	Free		

27	070420 00	Brussels sprouts	Free		
28	070511 00	Cabbage lettuce (head lettuce)	Free		
29	070519 00	Other	Free		
30	070521 00	Witloof chicory (Cichorium intybus var foliosum)	Free		
31	070529 00	Other	Free		
32	070610 00	Carrots and turnips	Free		
33	070690 01	Radishes fresh or chilled	Free		
34	070690 02	Salad beet root fresh or chilled	Free		
35	070690 03	Horse radish	Free		
36	070690 09	Other roots fresh or chilled	Free		
37	070700 00	Cucumbers and gherkins, fresh or chilled	Free		
38	070810 00	Peas (Pisum sativum)	Free		
39	070820 00	Beans (Vigna spp., Phaseolus spp.)	Free		
40	070890 00	Other leguminous vegetables	Free		
41	070910 00	Globe artichokes	Free		
42	070920 00	Asparagus	Free		
43	070930 00	Aubergines (egg-plants)	Free		
44	070940 00	Celery other than Celeriac	Free		
45	070951 00	Mushrooms	Free		
46	070952 00	Truffles	Free		
47	070960 01	Green chilly	Free		
48	070960 09	Others	Free		
49	070970 00	Spinach, New Zealand spinach and orache spinach (garden spinach)	Free		

50	070990 01	Olives fresh, or chilled	Free		
51	070990 02	Plantain (curry banana), fresh or chilled	Free		
52	070990 03	Mixed vegetables	Free		
53	070990 05	Pumpkins	Free		
54	070990 09	Other vegetables fresh or chilled n.e.s.	Free		
55	071021 00	Peas (Pisum sativum)	Free		
56	071022 00	Beans (Vigna spp., Phaseolus spp.)	Free		
57	071029 00	Other	Free		
58	071030 00	Spinach, New Zealand spinach and orache spinach (garden spinach)	Free		
59	071040 00	Sweet corn	Free		
60	071080 01	Terragon	Free		
61	071080 09	Others	Free		
62	071090 00	Mixtures of vegetables	Free		
63	071220 00	Onions	Free		
64	071290 02	Dehydrated garlic powder	Free		
65	071290 03	Dehydrated garlic flakes	Free		
66	071290 04	Dried garlic	Free		
67	080300 00	Bananas, including plantains, fresh or dried	Free		
68	080430 00	Pineapples	Free		
69	080440 00	Avocados	Free		
70	080450 01	Guavas, fresh or dried	Free		
71	080450 02	Mangoes, fresh	Free		
72	080450 03	Mangoes, sliced dried	Free		

73	080450 09	Others, fresh or dried	Free		
74	080520 00	Mandarins (including tangerines and satsumas) Clementines, wilkings and similar citrus hybrids	Free		
75	080530 00	Lemons (Citrus limon, Citrus limonum) and limes (Citrus aurantifolia)	Free		
76	080540 00	Grape fruit	Free		
77	080590 00	Other	Free		
78	080711 00	Watermelons	Free		
79	080719 00	Other	Free		
80	080720 00	Papaws (papayas)	Free		
81	080810 00	Apples	Free		
82	080820 00	Pears and quinces	Free		
83	080920 00	Cherries	Free		
84	080930 00	Peaches, including nectarines	Free		
85	081010 00	Strawberries	Free		
86	081020 00	Raspberries, blackberries, mulberries and loganberries	Free		
87	081030 00	Black, white or red currants and gooseberries	Free		
88	081040 00	Cranberries, bilberries and other fruits of the genus Vaccinium	Free		
89	081090 02	Tamarind, fresh	Free		
90	081090 03	Sapota (chico), fresh	Free		
91	081090 04	Sitafal	Free		
92	081090 05	Custard-apple(ata)	Free		
93	081090 06	Bore	Free		

94	081090 09	Others, fresh	Free		
95	081110 01	Strawberries whether or not cooked, frozen, not containing added sugar	Free		
96	081110 02	Strawberries whether or not cooked, frozen, containing added sugar	Free		
97	081120 01	Raspberries, blackberries, mulberries, loganberries cooked/uncooked not containing added sugar	Free		
98	081120 02	Raspberries, blackberries, mulberries, loganberries cooked/uncooked containing added sugar	Free		
99	081190 01	Other fruits and nuts, uncooked/cooked not containing added sugar, frozen	Free		
100	081190 02	Other fruits and nuts whether or not cooked, frozen containing sugar	Free		
101	081210 00	Cherries	Free		
102	081220 00	Strawberries	Free		
103	081290 01	Mango slices in brine	Free		
104	081290 02	Mango pulp	Free		
105	081290 09	Other	Free		
106	081330 00	Apples	Free		
107	081340 01	Tamarind dried	Free		
108	081340 02	Singoda whole (water nut)	Free		
109	081340 09	Others (except dried citrus fruit), dried	Free		
110	081350 01	Mixtures of nuts	Free		
111	081350 02	Mixtures of dried fruit	Free		

112	090300 00	Mate	Free		
113	090411 01	Pepper long	Free		
114	090411 02	Light black pepper and pinheads	Free		
115	090411 04	Black pepper ungarbled	Free		
116	090411 05	Dehydrated green pepper	Free		
117	090411 06	Pepper pinheads	Free		
118	090411 07	Freeze dried green pepper	Free		
119	090411 08	Frozen pepper	Free		
120	090411 09	Other pepper (white)	Free		
121	090412 00	Crushed or ground	Free		
122	090420 01	Chilly	Free		
123	090420 02	Chilly powder	Free		
124	090420 03	Fruits of the genus capsicum	Free		
125	090420 04	Chilly seed	Free		
126	090420 09	Jamaica pepper (pimenta/ all spieces)	Free		
127	090500 02	Vanilla powder	Free		
128	090830 02	Cardamoms small alleppey green	Free		
129	090830 03	Cardamoms small coorg green	Free		
130	090910 01.90	Other	Free		
131	090910 02.90	Other	Free		
132	090920 01.90	Other	Free		
133	090920 02	Coriander powder	Free		
134	090930 02.90	Other	Free		
135	090940 00.90	Other	Free		

136	090950 01.90	Other	Free		
137	090950 02	Fennel powder	Free		
138	090950 03.90	Other	Free		
139	091010 02	Ginger unbleached	Free		
140	091020 01	Saffron stigma	Free		
141	091020 02	Saffron stamen	Free		
142	091030 02	Powder	Free		
143	091030 03	Dry	Free		
144	091040 02	Thymes	Free		
145	091040 09	Bay leaves	Free		
146	091050 00	Curry	Free		
147	091091 01	Curry powder	Free		
148	091099 09	Other spices n.e.s	Free		
149	091099 11	Tejpat powder	Free		
150	091099 12	Cassia powder	Free		
151	091099 16	Dill powder	Free		
152	091099 18	Mustard powder	Free		
153	091099 19	Spices powder, n.e.s	Free		
154	091099 21	Coriander powder	Free		
155	091099 22	Fennel powder	Free		
156	091099 39	Spices husk/spent, n.e.s.	Free		
157	110510 00	Flour, meal and powder	Free		
158	110520 00	Flakes, granules and pellets	Free		
159	110620 09	Flour & meal of other roots & tubers	Free		

160	110630 09	Flour, meal & powder of other fruits falling under the Chapter 8 n.e.s.	Free		
161	120100 00.90	Other	Free		
162	120210 01.90	Other	Free		
163	120210 09.90	Other	Free		
164	120220 01	Shelled groundnuts kernel H.P.S	Free		
165	120220 09	Shelled groundnuts kernel n.e.s.	Free		
166	120400 00.90	Other	Free		
167	120710 01.90	Other	Free		
168	120710 09.90	Other	Free		
169	120720 00.90	Other	Free		
170	120730 00.90	Other	Free		
171	120740 00.90	Other	Free		
172	120750 00.90	Other	Free		
173	120760 00.90	Other	Free		
174	120792 00	Shea seeds (Karite nuts)	Free		
175	120799 01	Ajams whether or not broken	Free		
176	120799 04	Mango kernel whether or not broken	Free		
177	120799 05	Niger seed whether or not broken	Free		
178	120799 06	Kokum whether or not broken	Free		
179	120799 09	Oil seeds & oleaginous fruits whether or not broken n.e.s	Free		
180	120810 00	Of soya beans	Free		
181	120890 00	Other	Free		
182	121190 42	Neem leaves/powder	Free		

183	121190 43	Gymnema powder	Free		
184	121190 44	Garcenia	Free		
185	121190 49	Others	Free		
186	121299 01	Kokam (cocum) flowers	Free		
187	121299 02	Mohua flowers	Free		
188	121299 03	Unroasted chicory roots	Free		
189	121299 09	Other vegetable products for human consumption, n.e.s	Free		
190	121300 00	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets	Free		
191	121410 00	Lucerne (alfalfa) meal and pellets	Free		
192	121490 00	Other	Free		
193	130190 32	Chilli oleoresins	Free		
194	130190 49.20	Other balsams/oleoresins of items whose import is restricted	Free		
195	130190 49.90	Other	Free		
196	130190 51	Cassia/cinnamon oleoresins	Free		
197	130190 52	Paprika oleoresin	Free		
198	130190 53	Garlic Oleoresins	Free		
199	130190 59	Other balsam and Oleoresins	Free		
200	140410 12	Henna leaves	Free		
201	140410 13	Henna powder	Free		
202	140490 02	Soap-nuts	Free		
203	140490 06	Soap nut powder	Free		
204	140490 19.10	Products in this sub-heading of a kind	Free		

		classified as consumer goods			
205	150710 00	Crude oil, whether or not degummed	Free		
206	150790 00.90	Other	Free		
207	150810 00	Crude oil	Free		
208	150890 09.90	Others	Free		
209	150910 00	Virgin	Free		
210	150990 00.90	Others	Free		
211	151000 00.90	Other	Free		
212	151110 00	Crude oil	Free		
213	151190 00.10	RBD palm oil	Free		
214	151190 00.90	Other refined palm oil	Free		
215	151211 01	Sunflower seed oil crude	Free		
216	151211 02	Safflower seed oil (kardi seed crude oil)	Free		
217	151219 01.90	Other	Free		
218	151219 02.90	Other	Free		
219	151221 00	Crude oil, whether or not gossypol has been removed	Free		
220	151229 00.90	Other	Free		
221	151321 00.10	Crude palm kernel oil	Free		
222	151321 00.90	Crude babassu oil	Free		
223	151329 00.10	Palm kernel oil and its fractions	Free		
224	151329 00.30	Babassu oil and its fractions other than edible grade	Free		
225	151410 01	Crude colza oil	Free		
226	151410 02	Crude mustard oil	Free		

227	151410 03	Crude rape seed oil	Free		
228	151490 01.90	Other	Free		
229	151490 02.90	Other	Free		
230	151490 03.90	Other	Free		
231	151511 00	Crude oil	Free		
232	151519 00.90	Other	Free		
233	151521 00	Crude oil	Free		
234	151529 00.90	Other	Free		
235	151550 00.90	Other	Free		
236	151590 05	Tobacco seed oil	Free		
237	151590 06	Sal oil	Free		
238	151590 07.90	Other	Free		
239	151590 08.90	Other	Free		
240	151590 11.90	Other	Free		
241	151590 12	Cardamom oil	Free		
242	151590 15	Niger seed oil	Free		
243	151590 19.90	Other	Free		
244	151620 01.90	Other	Free		
245	151620 02.90	Other	Free		
246	151620 09.90	Other	Free		
247	151710 00.20	Margarine of vegetable origin, edible grade	Free		
248	151710 00.30	Margarine of vegetable origin other than edible grade	Free		
249	151790 02	Peanut butter	Free		

250	151790 09.20	Imitation lard of vegetable origin	Free		
251	151800 01.90	Other	Free		
252	151800 09.90	Other	Free		
253	160210 00	Homogenised preparations	Free		
254	160220 00	Of liver of any animal	Free		
255	160231 00	Of turkeys	Free		
256	160300 02	Fish extracts	Free		
257	160510 00	Crab	Free		
258	160520 00	Shrimps and prawns	Free		
259	160530 00	Lobster	Free		
260	160540 00	Other crustaceans	Free		
261	160590 01	Clams prepared or preserved	Free		
262	160590 09	Other molluscs prepared or preserved	Free		
263	170490 09	Others excluding sweetmeat	Free		
264	190190 02	Papad	Free		
265	190211 00	Containing eggs	Free		
266	190219 00	Other	Free		
267	190220 00	Stuffed pasta, whether or not cooked or otherwise prepared	Free		
268	190230 00	Other pasta	Free		
269	190240 00	Couscous	Free		
270	190490 00	Other	Free		
271	190530 02	Pastries & cakes	Free		
272	190540 00	Rusks, toasted bread and similar toasted products	Free		

273	190590 00	Other	Free		
274	200410 09	Other preparations (excluding flakes & the like), frozen	Free		
275	200520 00	Potatoes	Free		
276	200540 00	Peas (Pisum sativum)	Free		
277	200551 00	Beans shelled	Free		
278	200559 00	Other	Free		
279	200560 00	Asparagus	Free		
280	200580 00	Sweet corn (Zea mays var. saccharata)	Free		
281	200590 00	Other vegetables and mixtures of vegetables	Free		
282	200600 00	Vegetables, Fruit, nuts, fruit-peel and other parts of plants, preserved by sugar (drained, glaze or crystallised)	Free		
283	200791 00	Citrus fruit	Free		
284	200799 01	Jams, jellies, marmalades etc. of mango	Free		
285	200799 02	Jams, jellies, marmalades etc. of guava	Free		
286	200799 03	Jams, jellies, marmalades etc. of pineapple	Free		
287	200799 04	Jams, jellies, marmalades etc. of apple	Free		
288	200799 09	Jams, jellies, marmalades etc of other fruits	Free		
289	200811 00	Ground-nuts	Free		
290	200819 03	Roasted/fried foods of vegetable products, n.e.s. (dalmot)	Free		
291	200819 09	Other roasted nuts & seeds n.e.s.	Free		
292	200830 01	Orange prepared or preserved	Free		

293	200891 00	Palm hearts	Free		
294	200892 00	Mixtures	Free		
295	200899 09	Other fruit squash	Free		
296	200899 11	Fruits cocktail, prepared or preserved	Free		
297	200980 09	Other fruit juices	Free		
298	200990 00	Mixtures of juices	Free		
299	210130 01	Chicory roasted	Free		
300	210390 01	Curry paste	Free		
301	210390 02	Chilli sauce	Free		
302	210390 09	Other mixed condiments & mixed seasonings	Free		
303	210410 00	Soups and broths and preparations therefor	Free		
304	210690 02	Pan-masala including scented supari (betel spices prepared)	Free		
305	210690 03	Sugar-syrup containing flavouring/colouring material n.e.s.	Free		
306	210690 06	Churna for pan	Free		
307	210690 07	Custard powder	Free		
308	210690 09.90	Other	Free		
309	220110 00	Mineral waters and aerated waters	Free		
310	220900 01	Brewed vinegar	Free		
311	230210 01	Maize bran	Free		
312	230210 02	Other by-products from the working of maize	Free		
313	230220 01	De-oiled rice bran	Free		

314	230220 02	Rice bran-raw	Free		
315	230220 03	Other by-products from the working of rice	Free		
316	230230 00	Of wheat	Free		
317	230240 00	Of other cereals	Free		
318	230250 00	Of leguminous plants	Free		
319	230400 01	Oil-cake & oil-cake meal of soya bean expeller variety	Free		
320	230400 02	Soya oil-cake solvent extracted (defatted) variety	Free		
321	230400 03	Meal of soyabean solvent extracted (deffated)	Free		
322	230500 01	Oil-cake & oil-cake meal of ground-nut expeller variety	Free		
323	230500 02	Oil-cake & oil-cake meal of groundnut solvent extracted variety (defatted)	Free		
324	230610 01	Oil-cake & oil-cake meal decorticated expeller variety of cotton seeds	Free		
325	230610 02	Oil-cake & oil-cake meal decarticated, solvent extracted (defatted) variety of cotton seeds	Free		
326	230610 03	Oil-cake & oil-cake meal undecorticated expeller variety of cotton seeds	Free		
327	230610 04	Oil-cake & oil-cake meal undecorticated solvent extracted (defatted) variety of cotton seeds	Free		
328	230620 01	Oilcake & oil-cake meal of linseed expeller variety	Free		
329	230620 02	Oil-cake & oil-cake meal of linseed solvent	Free		

		extracted (defatted) variety			
330	230630 01	Oil-cake & oil-cake meal of sunflower seed expeller variety	Free		
331	230630 02	Oil-cake & oil-cake meal of sunflower seed solvent extracted (defatted) variety	Free		
332	230640 01	Oil-cake & oil-cake meal expeller variety of rape or colza seeds	Free		
333	230640 02	Oil-cake & oil-cake meal solvent extracted (defatted) variety of rape/colza seeds	Free		
334	230660 00	Of palm nuts or kernels	Free		
335	230670 00	Of maize (corn) germ	Free		
336	230690 01	Oil-cake & oil-cake meal of mowra seeds expeller variety	Free		
337	230690 02	Oil-cake & oil-cake meal of mustard seeds expeller variety	Free		
338	230690 03	Oil-cake & oil-cake meal of mustard seeds solvent extracted (defatted) variety	Free		
339	230690 04	Oil-cake & oil-cake meal of niger seeds expeller variety	Free		
340	230690 05	Oil-cake & oil-cake meal of niger seeds solvent extracted (defatted) variety	Free		
341	230690 06	Oil-cake & oil-cake meal of cardi seed solvent extracted (defatted) variety	Free		
342	230690 07	Oil-cake & oil-cake meal of seasamum seeds expeller variety	Free		
343	230690 08	Oil-cake & oil-cake meal of seasamum seeds solvent extracted (defatted) variety	Free		

344	230690 11	Oil-cake & oil-cake meal of mango kernel expeller variety	Free		
345	230690 12	Solvent extracted (defatted) variety solvent extracted (defated) variety	Free		
346	230690 13	Oil-cake & meal of sal-de-oiled	Free		
347	230690 14	Residues babool seed extraction	Free		
348	230690 15	Oil cake and meal of castor seeds	Free		
349	230690 16	Oil-cake of neem seed extraction	Free		
350	230690 19	Oil-cake & oil-cake meal of other oil seeds & oleaginous fruits nes expeller variety	Free		
351	230690 29	Oil-cake & other oil-cake meal seeds oleaginous fruits nes solvent extracted variety	Free		
352	230690 31	Oil residues except dregs	Free		
353	230990 01	Compounded animal feed	Free		
354	230990 02	Concentrates for compound animal feed	Free		
355	271410 00	Bituminous or oil shale and tar sands	Free		
356	271500 00	Bituminous mixtures based on natural asphalt, on natural bitumen, on petroleum bitumen, on mineral tar or on mineral tar pitch (for example, bituminous mastics, cut backs)	Free		
357	310229 09	Others	Free		
358	310230 00	Ammonium nitrate, whether or not in aqueous solution	Free		
359	310240 00	Mixtures of ammonium nitrate with calcium carbonate or other inorganic non-fertilising substances	Free		

360	310250 00	Sodium nitrate	Free		
361	310260 00	Double salts and mixtures of calcium nitrate and ammonium nitrate	Free		
362	310270 00	Calcium cyanamide	Free		
363	310290 01	Double salt and mixture of calcium nitrate and magnesium nitrate	Free		
364	310290 09	Others	Free		
365	310320 00	Basic slag	Free		
366	310410 00	Carnallite, sylvite and other crude natural potassium salts	Free		
367	310420 01	Potassium chloride pure	Free		
368	310510 00	Goods of this Chapter in tablets or similar forms or in packages of a gross weight not exceeding 10 kg	Free		
369	320810 01	Wire enamel (e.g. terephthalic polyester wire)	Free		
370	320890 01	Wire enamel	Free		
371	321290 02	Dyes in form/packing of a kind sold in retail	Free		
372	321390 00	Other	Free		
373	321490 09	Others	Free		
374	330113 00.10	Lemon grass oil in bulk form	Free		
375	330119 01	Citronella oil java type in bulk form	Free		
376	330124 01	Japanese mint oil (ex-mentha arvensis) in bulk form	Free		
377	330124 02	Peppermint oil (ex-mentha piperita) in bulk form	Free		
378	330124 03	Dementholised Japanese mint oil (ex	Free		

		mentha arvensis) in bulk form			
379	330124 04	Mentha Arvensis in bulk form	Free		
380	330129 14	Eucalyptus oil in bulk form	Free		
381	330130 00	Flavouring essences - all types (including those for liquors)	Free		
382	330130 01	Other	Free		
383	330130 09.10	Flavouring essences - all types (including those for liquors)	Free		
384	330130 09.90	Other	Free		
385	330190 00.31	Fennugreek oleoresins	Free		
386	330190 00.32	Ginger oleoresins	Free		
387	330190 00.33	Pepper oleoresins	Free		
388	330190 00.34	Turmeric oleoresins	Free		
389	330190 00.35	Cardamom oleoresins	Free		
390	330190 00.36	Celery seed oleoresins	Free		
391	330190 00.37	Nut meg oleoresins	Free		
392	330190 00.38	Clove oleoresin	Free		
393	330190 00.39	Capsicum oleoresins	Free		
394	330190 00.40	Coriander oleoresin	Free		
395	330190 00.41	Cumin oleoresin	Free		
396	330190 00.42	Fennel oleoresin	Free		
397	330190 00.43	Oleoresins of spices n.e.s.	Free		
398	330190 01	Attars of all kinds in fixed oil base	Free		
399	330190 02	Mustard oil aroma/E. oil	Free		
400	330190 03	Essence of ambrettolide (ambrette seed oil essence)	Free		

401	330190 09.10	Flavouring essences - all types (including those for liquors)	Free		
402	330190 09.90	Other	Free		
403	330190 11.10	Flavouring essences - all types (including those for liquors)	Free		
404	330190 11.90	Other	Free		
405	330210 00.10	Synthetic flavouring essences	Free		
406	330210 00.20	Other	Free		
407	330290 03	Aleuritic acid	Free		
408	330290 09.90	Other	Free		
409	330300 01	Eau-de-cologne	Free		
410	330300 02	Rose water	Free		
411	330300 03	Keora water	Free		
412	330300 04	Perfumes and perfumery compounds (excluding aqueous distillates) not for retail sale	Free		
413	330300 05	Perfumes containing spirit for retail sale	Free		
414	330300 09	Spirituos toilet preparations n e s	Free		
415	330410 00	Lip make-up preparations	Free		
416	330420 00	Eye make-up preparations	Free		
417	330430 00	Manicure or pedicure preparations	Free		
418	330491 01	Powder, face	Free		
419	330491 02	Powder, talcum	Free		
420	330491 09	Powder, toilet n e s	Free		
421	330499 01	Creams, face	Free		
422	330499 02	Nail polish/lacquers	Free		

423	330499 03	Moisturising lotion	Free		
424	330499 09	Others	Free		
425	330510 01	Hair shampoos (spirituous)	Free		
426	330510 02	Hair shampoos (non-spirituous)	Free		
427	330530 00	Hair lacquers	Free		
428	330590 01	Hair oil	Free		
429	330590 02	Brilliantines (spirituous)	Free		
430	330590 03	Hair cream	Free		
431	330710 09	Other pre or after shave preparations	Free		
432	330720 00	Personal deodorants and antiperspirants	Free		
433	330730 00	Perfumed bath salts and other bath preparations	Free		
434	330749 01	Sets of articles used during religious rites (e.g. "Dasangam", Bibhuti)	Free		
435	330749 09	Others	Free		
436	340111 02	Shaving soaps other than shaving cream	Free		
437	340119 01.90	Soap other than industrial soap	Free		
438	340119 02.90	Soap other than industrial soap	Free		
439	340119 03	Tablets and cakes	Free		
440	340119 03.90	Soap other than industrial soap	Free		
441	340119 09	Household & laundry soaps n e s (e.g.liquid)	Free		
442	340120 00.90	Soap other than industrial soap	Free		
443	340220 00.10	Washing preparations (including auxiliary washing preparations) and cleaning preparations. having a basis of soap or	Free		

		other organic surface-active agents			
444	340220 00.20	Cleaning or degreasing preparations, not having a basis of soap or other organic surface-active agents of a type classified as consumer goods	Free		
445	340220 00.90	Other	Free		
446	340290 02.10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface-active agents	Free		
447	340290 02.20	Cleaning or degreasing preparations, not having a basis of soap or other organic surface-active agents of a kind classified as consumer goods	Free		
448	340290 03.10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface-active agents	Free		
449	340290 03.20	Cleaning or degreasing preparations, not having a basis of soap or other organic surface-active agents of a kind classified as consumer goods	Free		
450	340290 09.10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface-active agents	Free		
451	340290 09.20	Cleaning or degreasing preparations, not having a basis of soap or other organic surface-active agents of a kind classified as consumer goods	Free		
452	340319 01.10	In consumer packs	Free		
453	340399 01.10	In consumer packs	Free		

454	340399 09.10	In consumer packs	Free		
455	340490 01	Sealing wax (including bottle sealing wax) in sticks cakes or similar forms	Free		
456	350610 00	Products suitable for use as glues or adhesives, put up for retail sale as glues or adhesives, not exceeding a net weight of 1 kg	Free		
457	381220 00.10	Phthalate plasticisers	Free		
458	381400 09.10	Goods in this subheading of a kind classified as consumer goods	Free		
459	391721 01.10	Of a kind classified as consumer goods	Free		
460	391721 09.10	Of a kind classified as consumer goods	Free		
461	391722 00.10	Of a kind classified as consumer goods	Free		
462	391723 01.10	Of a kind classified as consumer goods	Free		
463	391723 09.10	Of a kind classified as consumer goods	Free		
464	391729 01.10	Of a kind classified as consumer goods	Free		
465	391729 02.10	Of a kind classified as consumer goods	Free		
466	391729 04.10	Of a kind classified as consumer goods	Free		
467	391729 06.10	Of a kind classified as consumer goods	Free		
468	391729 07.10	Of a kind classified as consumer goods	Free		
469	391729 09.10	Of a kind classified as consumer goods	Free		
470	391731 00.10	Of a kind classified as consumer goods	Free		
471	391732 00.10	Of a kind classified as consumer goods	Free		
472	391733 00.10	Of a kind classified as consumer goods	Free		
473	391739 00.10	Of a kind classified as consumer goods	Free		
474	391740 00.10	Of a kind classified as consumer goods	Free		

475	391910 00.90	In consumer packs	Free		
476	391990 09.90	In consumer packs	Free		
477	392210 00	Baths, shower-baths and wash-basins	Free		
478	392220 00	Lavatory seats and covers	Free		
479	392310 01	Plastic container for audio/video cassette, cassette tapes, floppy disc etc.	Free		
480	392310 02	Watchbox, jewellery box and similar container of plastics	Free		
481	392321 00	Of polymers of ethylene	Free		
482	392329 00	Of other plastics	Free		
483	392350 00.10	Stoppers, lids, caps and other closures of a kind used in consumer goods	Free		
484	392350 00.90	Other	Free		
485	392390 00.10	Other plastic articles for conveyance and packing of goods of a kind classified as consumer goods	Free		
486	392410 00	Tableware and kitchenware	Free		
487	392490 01	Toilet articles	Free		
488	392490 09	Other articles (excluding toilet)	Free		
489	392610 09.10	Office supplies of a kind classified as stationery other than pins, clips and writing instruments	Free		
490	392610 09.90	Others	Free		
491	392620 01	Aprons	Free		
492	392620 09	Others	Free		
493	392640 01	Bangles	Free		
494	392690 02.10	Polypropylene articles of a kind classified	Free		

		as consumer goods			
495	392690 09.10	Other plastic articles of a kind classified as consumer goods	Free		
496	392690 09.30	Hangers	Free		
497	392690 09.90	Other	Free		
498	400591 01	Hospital sheeting	Free		
499	400950 15.10	Of a kind classified as consumer goods	Free		
500	400950 19.10	Of a kind classified as consumer goods	Free		
501	401320 00	Of a kind used on bicycles	Free		
502	401590 01	Rubber apron	Free		
503	401590 09.10	Of a kind classified as consumer goods	Free		
504	420211 01	Travel goods (trunks etc) of leather	Free		
505	420211 02	Toilet cases of leather	Free		
506	420211 03	Satchels and brief cases of leather	Free		
507	420219 01	Toilet cases with outer surface of other materials	Free		
508	420219 02	Travel goods with outer surface of other materials	Free		
509	420219 03	Satchels & brief cases with outer surface made of other materials	Free		
510	420221 01	Handbags of leather for ladies	Free		
511	420221 09	Other leather hand bags.	Free		
512	420222 01	Hand bags/shipping bags of artificial plastic material	Free		
513	420222 04	Jute hand bags/shopping bags	Free		
514	420222 09	Others	Free		

515	420229 01	Handbags of other materials excluding wickerwork/basket work	Free		
516	420231 02	Wallets and purses of leather	Free		
517	420231 09	Others	Free		
518	420232 01	Jewellery box	Free		
519	420232 09	Others	Free		
520	420291 00	With outer surface of leather, of composition leather or of patent leather	Free		
521	420292 00	With outer surface of plastic sheeting or of textile materials	Free		
522	420400 06	Gloves for use in industry	Free		
523	420500 01.10	Of a kind classified as consumer goods	Free		
524	441400 00	Wooden frames for paintings, photographs, mirrors or similar objects	Free		
525	442010 00	Statuettes and other ornaments, of wood	Free		
526	442090 01	Wood marquetry and inlaid wood	Free		
527	442090 09	Others	Free		
528	442190 11	Wood paving blocks	Free		
529	442190 13	Pencils slates	Free		
530	442190 19	All other articles of wood	Free		
531	450490 00	Other	Free		
532	460120 01	Coir mats & matting bound in parallel stand	Free		
533	460120 02	Mats & matting n.e.s. (e.g. grass mats)	Free		
534	460120 09	Others	Free		
535	460191 00	Of vegetable materials	Free		

536	460199 00	Other	Free		
537	460210 01	Palm leaf basket etc.	Free		
538	460210 09	Others	Free		
539	460290 00	Other	Free		
540	481310 00	In the form of booklets or tubes	Free		
541	481390 09	Others	Free		
542	481420 00	Wallpaper and similar wall coverings, consisting of paper coated or covered, on the face side, with a grained, embossed, coloured, design-printed or otherwise decorated layer of plastics	Free		
543	481490 00	Other	Free		
544	481500 00	Floor coverings on a base of paper or of paperboard, whether or not cut to size	Free		
545	481690 01	Other copying or transfer papers (excluding printed transfer) cut to size whether or not put in boxes	Free		
546	481690 02	Blotting paper cut to size	Free		
547	481690 03	Calculating machine paper in rolls and strips not exceeding 15 cm in width	Free		
548	481690 04	Monotype & newstape paper in strips, width not exceeding 15 cm with perforated edges	Free		
549	481690 05	Note/letter/foolscape paper cut to size in separate sheets or not put in boxes	Free		
550	481690 06	Type writing paper cut to size	Free		
551	481840 00.90	Others	Free		
552	481890 09	Articles nes of paper pulp paper/paperboard and of cellulose wadding	Free		

553	491110 03	Printed inlay cards etc.	Free		
554	491191 00.90	Others	Free		
555	491199 09.10	Of a kind classified as consumer goods	Free		
556	521042 00	3-thread or 4-thread twill, including cross twill	Free		
557	521215 00	Printed	Free		
558	521225 00	Printed	Free		
559	530911 00	Unbleached or bleached	Free		
560	551332 00	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	Free		
561	551333 00	Other woven fabrics of polyester staple fibres	Free		
562	551342 00	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	Free		
563	551343 00	Other woven fabrics of polyester staple fibres	Free		
564	551612 00	Dyed	Free		
565	551694 00	Printed	Free		
566	590610 00	Adhesive tape of a width not exceeding 20 cm	Free		
567	590691 00	Knitted or crocheted	Free		
568	590800 00	Textile wicks, woven, plaited or knitted, for lamps, stoves, lighters, candles or the like; Incandescent gas mantles and tubular knitted gas mantle fabric therefor, whether or not impregnated	Free		
569	590900 00	Textile hosiery and similar textile	Free		

		tubing, with or without lining, armour or accessories of other materials			
570	591140 00	Straining cloth of a kind used in oil presses or the like, including that of human hair	Free		
571	610342 00	Of cotton	Free		
572	610343 00	Of synthetic fibres	Free		
573	610441 00	Of wool or fine animal hair	Free		
574	610443 00	Of synthetic fibres	Free		
575	610444 00	Of artificial fibres	Free		
576	610449 00	Of other textile materials	Free		
577	610462 00	Of cotton	Free		
578	610463 00	Of synthetic fibres	Free		
579	610510 00	Of cotton	Free		
580	610520 00	Of man-made fibres	Free		
581	610590 00	Of other textile materials	Free		
582	610610 00	Of cotton	Free		
583	610620 00	Of man-made fibres	Free		
584	610711 00	Of cotton	Free		
585	610712 00	Of man-made fibres	Free		
586	610821 00	Of cotton	Free		
587	610822 00	Of man-made fibres	Free		
588	610892 00	Of man-made fibres	Free		
589	610910 00	Of cotton	Free		
590	610990 00	Of other textile materials	Free		
591	611010 00	Of wool or fine animal hair	Free		

592	611020 00	Of cotton	Free		
593	611030 00	Of man-made fibres	Free		
594	611241 00	Of synthetic fibres	Free		
595	611511 00	Of synthetic fibres, measuring per single yarn less than 67 decitex	Free		
596	611512 00	Of synthetic fibres, measuring per single yarn 67 decitex or more	Free		
597	611519 00	Of other textile materials	Free		
598	611520 00	Women's full-length or knee-length hosiery, measuring per single yarn less than 67 decitex	Free		
599	611591 00	Of wool or fine animal hair	Free		
600	611592 00	Of cotton	Free		
601	611593 00	Of synthetic fibres	Free		
602	611599 00	Of other textile materials	Free		
603	620111 00	Of wool or fine animal hair	Free		
604	620112 00	Of cotton	Free		
605	620191 00	Of wool or fine animal hair	Free		
606	620192 00	Of cotton	Free		
607	620193 00	Of man-made fibres	Free		
608	620211 00	Of wool or fine animal hair	Free		
609	620212 00	Of cotton	Free		
610	620213 00	Of man-made fibres	Free		
611	620291 00	Of wool or fine animal hair	Free		
612	620292 00	Of cotton	Free		
613	620293 00	Of man-made fibres	Free		

614	620311 00	Of wool or fine animal hair	Free		
615	620319 00	Of other textile materials	Free		
616	620329 00	Of other textile materials	Free		
617	620331 00	Of wool or fine animal hair	Free		
618	620332 00	Of cotton	Free		
619	620339 00	Of other textile materials	Free		
620	620341 00	Of wool or fine animal hair	Free		
621	620342 00	Of cotton	Free		
622	620343 00	Of synthetic fibres	Free		
623	620349 00	Of other textile materials	Free		
624	620431 00	Of wool or fine animal hair	Free		
625	620432 00	Of cotton	Free		
626	620441 00	Of wool or fine animal hair	Free		
627	620442 00	Of cotton	Free		
628	620443 00	Of synthetic fibres	Free		
629	620444 00	Of artificial fibres	Free		
630	620449 00	Of other textile materials	Free		
631	620451 00	Of wool or fine animal hair	Free		
632	620462 00	Of cotton	Free		
633	620469 00	Of other textile materials	Free		
634	620520 00	Of cotton	Free		
635	620630 00	Of cotton	Free		
636	620711 00	Of cotton	Free		
637	621143 00	Of man-made fibres	Free		

638	621210 00	Brassieres	Free		
639	621410 00	Of silk or silk waste	Free		
640	621420 00	Of wool or fine animal hair	Free		
641	621430 00	Of synthetic fibres	Free		
642	621440 00	Of artificial fibres	Free		
643	621490 00	Of other textile materials	Free		
644	621510 00	Of silk or silk waste	Free		
645	621520 00	Of man-made fibres	Free		
646	621590 00	Of other textile materials	Free		
647	630110 00	Electric blankets	Free		
648	630120 00	Blankets (other than electric blankets) and travelling rugs, of wool or fine animal hair	Free		
649	630130 00	Blankets (other than electric blankets) and travelling rugs, of cotton	Free		
650	630140 00	Blankets (other than electric blankets) and travelling rugs, of synthetic fibres	Free		
651	630251 00	Of cotton	Free		
652	630252 00	Of flax	Free		
653	630253 00	Of man-made fibres	Free		
654	630311 00	Of cotton	Free		
655	630312 00	Of synthetic fibres	Free		
656	630319 00	Of other textile materials	Free		
657	630391 00	Of cotton	Free		
658	630392 00	Of synthetic fibres	Free		
659	630399 00	Of other textile materials	Free		

660	630411 00	Knitted or crocheted	Free		
661	630419 00	Other	Free		
662	630491 00	Knitted or crocheted	Free		
663	630790 00.90	Other made up articles	Free		
664	640191 01	All rubber footwear covering knee	Free		
665	640192 01	All rubber footwear covering ankle	Free		
666	640199 01	Other all rubber waterproof footwears	Free		
667	640391 01	Leather boots & other footwear with rubber sole	Free		
668	640590 00	Other	Free		
669	640699 02	Gaiters, leggings, cricket pads etc	Free		
670	650300 00	Felt hats and other felt headgear, made from the hat bodies, hoods or plateaux of heading No.65.01, whether or not lined or trimmed	Free		
671	650400 00	Hats and other headgear, plaited or made by assembling strips of any material, whether or not lined or trimmed	Free		
672	650590 00	Other	Free		
673	650610 00.10	Safety head gear	Free		
674	650691 00	Of rubber or of plastics	Free		
675	650699 00	Of other materials	Free		
676	660199 00	Other	Free		
677	660200 00	Walking-sticks, seat-sticks, whips, riding-crops and the like	Free		
678	670100 01	Feather dusters	Free		
679	670210 01	Decorative plants	Free		

680	670210 09	Others	Free		
681	670290 01	Jute decorative plants	Free		
682	670290 09	Others, of all materials	Free		
683	670419 01	Hair nets	Free		
684	670419 09	Others	Free		
685	670420 01	Wigs	Free		
686	670420 02	Hair nets	Free		
687	681599 09.10	Of a kind classified as consumer goods	Free		
688	690919 01	Ceramic filter candle	Free		
689	690919 09	Others	Free		
690	691110 01	Tableware/kitchenware of bone china & soft porcelain	Free		
691	691110 09	Tablewear & kitchenware of other porcelain & china	Free		
692	691200 01	Ceramic tableware (e.g. of imitation porcelain/or semi-porcelain)	Free		
693	691410 00.10	Of a kind classified as consumer goods	Free		
694	700991 00	Unframed	Free		
695	700992 00	Framed	Free		
696	701020 00	Stoppers, lids and other closures	Free		
697	701200 00 10	Of a kind classified as consumer goods	Free		
698	701329 00	Other	Free		
699	701332 00	Of glass having a linear coefficient of expansion not exceeding 5×10^{-6} per Kelvin within a temperature range of 0 degree Centigrade to 300 degree centigrade	Free		

700	701810 01	Bangles	Free		
701	701820 00.10	Glass microspheres not exceeding 1 mm of a kind classified as consumer goods	Free		
702	710310 01	Emerals, uncut	Free		
703	710310 02	Ruby and sapphire, uncut	Free		
704	710310 09	Other precious stone (e.g. aquamarine chrisobaryle-topaz etc) uncut	Free		
705	710700 00	Base metals clad with silver, not further worked than semi-manufactured	Free		
706	711320 02	Parts (unfinished or incomplete articles)	Free		
707	730900 02	G.I. barrels & drums	Free		
708	731431 00	Plated or coated with zinc	Free		
709	731589 01	Key chain	Free		
710	731920 00	Safety pins	Free		
711	731930 01	Hair pins	Free		
712	731930 09.10	Other pins of a kind classified as consumer goods	Free		
713	732111 01	Cookers & kitchen stoves	Free		
714	732111 09	Other stoves	Free		
715	732111 19	Other cooking apparatus of iron or steel	Free		
716	732112 01	Cookers & kitchen stoves	Free		
717	732112 09	Other stoves	Free		
718	732112 19	Other cooking apparatus of iron or steel	Free		
719	732181 00	For gas fuel or both gas and other fuels	Free		
720	732182 00	For liquid fuel	Free		
721	732183 01	Clav. tandoor (oven with iron or steel body	Free		

		and earthen grates)			
722	732183 09	Others	Free		
723	732211 00	Of cast iron	Free		
724	732219 00	Other	Free		
725	732290 01	Air heaters & air distributors	Free		
726	732310 00.10	Pot scourers and scouring or polishing pads, gloves and the like	Free		
727	732391 01	Cast iron pans, not enamelled	Free		
728	732391 09	Other utensils of cast iron, not enamelled	Free		
729	732392 00	Of cast iron, enamelled	Free		
730	732393 00	Of stainless steel	Free		
731	732399 01	Parts of articles used for domestic purposes of iron or steel	Free		
732	732399 09	Other utensils of galvanised iron	Free		
733	732410 00	Sinks and wash basins, of stainless steel	Free		
734	732421 00	Of cast iron, whether or not enamelled	Free		
735	732429 00	Other	Free		
736	732510 00.10	Other cast articles of non-malleable cast iron of a kind classified as consumer goods	Free		
737	732599 09.10	Other cast articles of a kind classified as consumer goods	Free		
738	732619 00.10	Other forged or stamped articles of iron or steel of a kind classified as consumer goods	Free		
739	732620 00.10	Other articles of iron or steel wire of a kind classified as consumer goods	Free		

740	732690 12.10	Other articles of iron or steel of a kind classified as consumer goods	Free		
741	732690 14.10	Manufactures of stainless steel of a kind classified as consumer goods	Free		
742	732690 15.10	Finished and semi- finished steel forgings of a kind classified as consumer goods	Free		
743	732690 16.10	Articles of clad metals steel of a kind classified as consumer goods	Free		
744	732690 19.10	Of a kind classified as consumer goods	Free		
745	741999 03.10	Articles of brass of a kind classified as consumer goods	Free		
746	741999 04.10	Copper worked articles of a kind classified as consumer goods	Free		
747	741999 09.10	Other articles of copper of a kind classified as consumer goods	Free		
748	761100 00.90	Other	Free		
749	761290 00.10	Aluminium beverage cans (in two pieces with easy open lid, flap type opening etc.)	Free		
750	761290 00.90	Other	Free		
751	820160 00	Hedge shears, two-handed pruning shears and similar two-handed shears	Free		
752	820210 01	Metal working hand saws	Free		
753	820210 09	Other hand saws	Free		
754	820291 01	Hack saw blades, machine operated	Free		
755	820291 02	Hack saw blades, hand operated	Free		
756	820320 00	Pliers (including cutting pliers), pincers, tweezers and similar tools	Free		
757	820330 00	Metal cutting shears and similar tools	Free		

758	820412 01	Hand-operated spanners-adjustable	Free		
759	820412 02	Hand-operated wrenchs (excluding tape wrenchs), adjustable	Free		
760	820520 00	Hammers and sledge hammers	Free		
761	820530 01	Wood working handtools	Free		
762	820530 09	Others	Free		
763	820540 00	Screwdrivers	Free		
764	820551 00.90	Other	Free		
765	820559 01	Grease guns (exclcluding compressed air type)	Free		
766	820590 01	Garage tools in sets	Free		
767	820590 09	Sets of handtools n.e.s.	Free		
768	821192 00.10	Other knives having fixed blades of a kind classified as consumer goods	Free		
769	821193 01	Pocket knives	Free		
770	821193 09.10	Other knives having other than fixed blades of a kind classified as consumer goods	Free		
771	821410 00.10	Paper knives, letter openers, erasing knives, pencil sharpeners	Free		
772	821420 00.90	Other	Free		
773	821490 09	Others	Free		
774	821510 00	Sets of assorted articles containing at least one article plated with precious metal	Free		
775	821520 00	Other sets of assorted articles	Free		
776	830110 00	Padlocks	Free		

777	830140 00.90	Other	Free		
778	830230 01	Curve drive stakes	Free		
779	830230 09	Others	Free		
780	830242 00	Other, suitable for furniture	Free		
781	830249 00	Other	Free		
782	830250 00	Hat-racks, hat-pegs, brackets and similar fixtures	Free		
783	830590 00.10	Pins and clips of base metals	Free		
784	830590 00.90	Other	Free		
785	830610 01	Non-electric bells,gongs etc of base metal	Free		
786	830621 01	Statuettes (excluding works of art) plated with precious metal	Free		
787	830621 02	Trophies plated with precious metal	Free		
788	830621 09	Other ornament plated with precios metal	Free		
789	830629 01	Other statuettes (excluding works of art)	Free		
790	830629 02	Other trophies	Free		
791	830629 09	Others	Free		
792	830630 00	Photograph, Picture or similar frames; mirrors	Free		
793	830890 02.90	Other	Free		
794	831000 01	Enamel iron signboard	Free		
795	831000 09	Other symbols of base metal	Free		
796	841320 00.10	Of a kind classified as consumer durables	Free		
797	841382 00.10	Liquid elevators of a kind classified as consumer durables	Free		

798	841451 01	Table fans	Free		
799	841451 09	Others	Free		
800	841459 01	Air circulator	Free		
801	841459 02	Blowers, portable	Free		
802	841460 00.10	Hoods having a maximum horizontal side not exceeding 120 cm of a kind classified as consumer durable	Free		
803	841490 03.10	Regulators	Free		
804	841510 00.10	Airconditioning units for buses	Free		
805	841510 00.20	Split air conditioners - 2 tonnes and above	Free		
806	841510 00.90	Other	Free		
807	841520 00	Of a kind used for persons, in motor vehicles	Free		
808	841581 00	Incorporating a refrigerating unit and a valve for reversal of the cooling/heat cycle	Free		
809	841582 00	Other, incorporating a refrigerating unit	Free		
810	841583 00	Not incorporating a refrigerating unit	Free		
811	841821 00.10	Of capacity above 300 l	Free		
812	841821 00.90	Other	Free		
813	841822 00.10	Of capacity above 300 l	Free		
814	841822 00.20	Absorption refrigeration system of capacity less than 60 litres with or without compressors	Free		
815	841822 00.90	Other	Free		
816	841829 00.10	Of capacity above 300 l	Free		
817	841829 00.90	Other	Free		

818	841830 01	Freezers, electrical commercial type	Free		
819	841830 02	Freezers, other than electrical commercial type	Free		
820	841840 01	Freezers, electrical	Free		
821	841840 02	Freezers, other than electrical commercial type	Free		
822	841850 00	Refrigerating or freezing display counters, cabinets, show-cases and the like	Free		
823	841869 02	Water cooler	Free		
824	841869 03	Vending Machine	Free		
825	841869 09	Others	Free		
826	841891 00	Furniture designed to receive refrigerating or freezing equipment	Free		
827	842139 09.30	Toilet deodourisers	Free		
828	843312 00	Other powered mowers for parks or sports grounds powered with 3 HP or more	Free		
829	844110 00.10	Paper cutting machines, excluding machines with devices such as automatic programme cutting or three knife trimmers	Free		
830	844230 01	Brass rules	Free		
831	845012 00	Other machines, with built-in centrifugal drier	Free		
832	845019 00	Other	Free		
833	846911 00	Word-processing machines	Free		
834	846920 01.90	Other	Free		
835	847010 00	Electronic calculators capable of operation	Free		

		without an external source of electric power and pocket-size data recording, reproducing and displaying machines with calculating functions (including electronic diaries other than those covered under Exi			
836	847021 00	Incorporating a printing device	Free		
837	847029 00	Other	Free		
838	847030 01	Electrically operated calculating machines	Free		
839	847040 01	Electrically operated accounting machines	Free		
840	847050 01	Electrically operated cash registers	Free		
841	847090 01	Postage-franking, ticket-issuing & similar machines-electrically operated	Free		
842	847110 00.10	Electronic diaries	Free		
843	847130 01.10	Computer systems, including personal computers, below cif value of Rs 1.50 lakhs	Free		
844	847141 01.10	Computer systems, including personal computers, below cif value of Rs 1.50 lakhs	Free		
845	847149 00.10	Computer systems, including personal computers, below cif value of Rs 1.50 lakhs	Free		
846	847150 00.10	Computer systems, including personal computers, below cif value of Rs 1.50 lakhs	Free		
847	847160 19.10	Keyboard of cif value below Rs 7,500 per piece	Free		

848	847160 19.20	Monitor of cif value below Rs 7,500 per piece	Free		
849	847180 00.10	Computer systems, including personal computers, below cif value of Rs 1.50 lakhs	Free		
850	847330 09.10	Reconditioned components of computers	Free		
851	850710 00	Lead-acid, of a kind used for starting piston engines	Free		
852	850880 09.10	Other tools of a kind classified as consumer goods	Free		
853	851010 00	Shavers	Free		
854	851020 00	Hair clippers	Free		
855	851711 02	Rotary dial type	Free		
856	851711 03	Cordless telephones	Free		
857	851711 09.90	Other	Free		
858	851719 00.90	Other	Free		
859	851730 00.10	EPABX	Free		
860	851730 00.20	EPAX	Free		
861	851730 00.30	Key Telephone system	Free		
862	851730 00.40	Intercom/KTS	Free		
863	851730 00.90	Other	Free		
864	851750 03.10	Modems 9600 bauds per second and below	Free		
865	851750 03.20	Multiplexers/statistical Multiplexer	Free		
866	851750 03.30	Routers	Free		
867	851750 03.40	X25 pads	Free		
868	851910 00	Coin-or disc-operated record-players	Free		

869	851921 00	Without loudspeaker	Free		
870	851929 00	Other	Free		
871	851931 00	With automatic record changing mechanism	Free		
872	851939 00	Other	Free		
873	851940 00	Transcribing machines	Free		
874	851999 01	Tape recorder (other than cassette type)	Free		
875	851999 03	CD (Audio Compact Disc Player)	Free		
876	852020 00	Telephone answering machines	Free		
877	852032 00.20	Complete high end audio systems (with or without radio) of value exceeding US \$ 500 (CIF) per set	Free		
878	852032 00.40	Digital audio type magnetic tape recorders incorporating sound reproducing apparatus	Free		
879	852032 00.90	Other	Free		
880	852039 02	C.D (Audio Recorder) incorporating sound	Free		
881	852090 02	C.D. (Audio recorder), reproducing apparatus other type	Free		
882	852110 01.90	Other	Free		
883	852110 02.90	Other	Free		
884	852110 09.90	Other	Free		
885	852432 00	For reproducing sound only	Free		
886	852520 01.20	Cordless Telephone	Free		
887	852520 01.30	Car telephones	Free		
888	852520 01.40	Transportable telephones	Free		

889	852719 00	Other	Free		
890	852821 00	Colour	Free		
891	852822 00	Black and white or other monochrome	Free		
892	853120 00	Indicator panels incorporating liquid crystal devices (LCD) or light emitting diodes (LED)	Free		
893	853610 06	Electronic fuses	Free		
894	853650 01	Other switches of plastics	Free		
895	853669 01	Plugs & sockets of plastics	Free		
896	853669 09	Plugs & sockets of other materials	Free		
897	854091 00.10	Colour glass parts (panel and funnel) for manufacture of colour picture tubes of types 20" and 21" 1R	Free		
898	854419 02	Plastic insulated wire	Free		
899	870911 00	Electrical	Free		
900	900661 00	Discharge lamp ("electronic") flashlight apparatus	Free		
901	900669 00	Other	Free		
902	900990 00.10	Reconditioned components of photocopiers	Free		
903	902300 00.20	Goods in heading 90.23 of a kind classified as consumer goods	Free		
904	902610 09.10	Domestic water meters	Free		
905	910700 00	Time switches with clock or watch movement or with synchronous motor	Free		
906	910911 00	Of alarm clocks	Free		
907	910919 00	Other	Free		

908	911110 00	Cases of precious metal or of metal clad with precious metal	Free		
909	911120 00.10	Watch cases above CIF Rs 60 (CIF)	Free		
910	911120 00.90	Others	Free		
911	911180 00.10	Watch cases above CIF Rs 60 (CIF)	Free		
912	911180 00.90	Other	Free		
913	911310 00	Of precious metal or of metal clad with precious metal	Free		
914	911320 00.90	Others	Free		
915	911390 00.90	Others	Free		
916	911430 01.10	Watch dials above Rs. 20 (CIF)	Free		
917	911430 01.90	Others	Free		
918	911430 02	Dials for clocks	Free		
919	940130 00	Swivel seats with variable height adjustment	Free		
920	940140 00	Seats other than garden seats or camping equipment, convertible into beds	Free		
921	940161 00	Upholstered	Free		
922	940169 00	Other	Free		
923	940171 00	Upholstered	Free		
924	940179 00	Other	Free		
925	940180 00	Other seats	Free		
926	940380 01	Furniture of wickerwork/bamboo	Free		
927	940490 01	Quilts	Free		
928	940490 09	Others	Free		
929	940510 01	Hanging lamps complete fittings	Free		

930	940510 02	Wall lamps	Free		
931	940520 01	Table lamps, complete fittings	Free		
932	940520 09	Others	Free		
933	940530 00	Lighting sets of a kind used for Christmas trees	Free		
934	940540 00	Other electric lamps and lighting fittings	Free		
935	940550 09	Other oil lamps, metal	Free		
936	940560 01	Glass lamps	Free		
937	940560 02	Globes, chimneys for lamps & lanterns	Free		
938	940560 09	Other illuminated glass ware	Free		
939	940599 01	P.V.C. conduit pipes	Free		
940	940600 01.90	Other	Free		
941	950291 00.90	Accessories	Free		
942	950320 00.10	Electronic games/toys	Free		
943	950320 00.90	Others	Free		
944	950349 01	Toys of wood	Free		
945	950380 01	Other toys and models, incorporating a motor	Free		
946	950390 03	Others	Free		
947	950410 00.10	Electronic games/toys	Free		
948	950430 09.10	Coin operated game machine for amusement activity (not containing system of disbursal of coins/currency notes to the winner or any other reward to the winner)	Free		
949	950699 09.90	Others	Free		

950	960330 00.90	Artists' brushes, writing brushes and similar brushes for the application of cosmetics	Free		
951	960891 09.10	Pen nib	Free		
952	961000 00	Slates and boards, with writing or drawing surfaces, whether or not framed.	Free		
953	961210 01	Computers printer ribbon	Free		
954	961210 02	Ribbon for type writers & similar machines	Free		
955	961210 03	Ribbon for electronic typewriter	Free		
956	961210 09	Others			
957	961590 00	Other			

4	After amendment, column 5 (Import under SIL/Public Notice) of the following will read as under:-		
SI	EXIM Code	Item Description	Import under SIL/Public Notice
1	030211 00	Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	Import permitted against Special Import Licence(SIL).
2	030221 00	Halibut (Reinhardtius hippoglossoides, Hippoglossus hippoglossus ,Hippoglossus stenolepis)	Import permitted against Special Import Licence(SIL).
3	030222 00	Plaice (Pleuronectes platessa)	Import permitted against Special Import Licence(SIL).
4	030223 00	Sole (Solea spp.)	Import permitted against Special Import Licence(SIL).

5	030229 00	Other	Import permitted against Special Import Licence(SIL).
6	030231 00	Albacore or longfinned tunas (thunnus alalunga)	Import permitted against Special Import Licence(SIL).
7	030232 00	Yellowfin tunas (Thunnus albacares)	Import permitted against Special Import Licence(SIL).
8	030233 00	Skipjack or stripe-bellied bonito	Import permitted against Special Import Licence(SIL).
9	030239 00	Other	Import permitted against Special Import Licence(SIL).
10	030240 00	Herrings (Clupea harengus, Clupea pallasii), excluding livers and roes	Import permitted against Special Import Licence(SIL).
11	030250 00	Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus), excluding livers and roes	Import permitted against Special Import Licence(SIL).
12	030261 00	Sardines (sardina pilchardus, sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus Sprattus)	Import permitted against Special Import Licence(SIL).
13	030262 00	Haddock (Melanogrammus aeglefinus)	Import permitted against Special Import Licence(SIL).
14	030263 00	Coalfish (Pollachius virens)	Import permitted against Special Import Licence(SIL).
15	030264 00	Mackerel (Scomber scombrus, scomber australasicus, scomber japonicus)	Import permitted against Special Import Licence(SIL).
16	030269 02	Dara excluding livers & roes fresh/chilled	Import permitted against Special Import Licence(SIL).
17	030269 03	Pomfret excluding livers & roes fresh/chilled	Import permitted against Special Import Licence(SIL).
18	030269 09	All other fish fresh or chilled excluding livers & roes	Import permitted against Special Import Licence(SIL).
19	030270 00	Livers and roes	Import permitted against Special

			Import Licence(SIL).
20	030321 00	Trout (<i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i>)	Import permitted against Special Import Licence(SIL).
21	030331 00	Halibut (<i>Reinhardtius hippoglossoides</i> , <i>Hippoglossus hippoglossus</i> , <i>Hippoglossus stenolepis</i>)	Import permitted against Special Import Licence(SIL).
22	030332 00	Plaice (<i>Pleuronectes platessa</i>)	Import permitted against Special Import Licence(SIL).
23	030333 00	Sole (<i>Solea</i> spp.)	Import permitted against Special Import Licence(SIL).
24	030339 00	Other	Import permitted against Special Import Licence(SIL).
25	030341 00	Albacore or longfinned tunas (<i>Thunnus alalunga</i>)	Import permitted against Special Import Licence(SIL).
26	030342 00	Yellowfin Tunas (<i>Thunnus albacares</i>)	Import permitted against Special Import Licence(SIL).
27	030343 00	Skipjack or stripe-bellied bonito	Import permitted against Special Import Licence(SIL).
28	030349 00	Other	Import permitted against Special Import Licence(SIL).
29	030350 00	Herrings (<i>Clupea harengus</i> , <i>Clupea Pallasii</i>), excluding livers and roes	Import permitted against Special Import Licence(SIL).
30	030360 00	Cod (<i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i>), excluding livers and roes	Import permitted against Special Import Licence(SIL).
31	030371 00	Sardines (<i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella (<i>Sardinella</i> spp.), brisling or sprats (<i>Sprattus sprattus</i>)	Import permitted against Special Import Licence(SIL).

32	030372 00	Haddock (<i>Melanogrammus aeglefinus</i>)	Import permitted against Special Import Licence(SIL).
33	030373 00	Coalfish (<i>Pollachius virens</i>)	Import permitted against Special Import Licence(SIL).
34	030374 00	Mackerel (<i>Scomber scombrus</i> , <i>scomber australasicus</i> , <i>scomber japonicus</i>)	Import permitted against Special Import Licence(SIL).
35	030377 00	Sea bass (<i>Dicentrarchus labrax</i> , <i>dicentrarchus punctatus</i>)	Import permitted against Special Import Licence(SIL).
36	030379 02	Dara frozen excluding livers & roes	Import permitted against Special Import Licence(SIL).
37	030379 03	Ribbon fish frozen excluding livers & roes	Import permitted against Special Import Licence(SIL).
38	030379 04	Seer frozen excluding livers & roes	Import permitted against Special Import Licence(SIL).
39	030379 05	Pomfret, white/silver	Import permitted against Special Import Licence(SIL).
40	030379 07	Pomfret, black	Import permitted against Special Import Licence(SIL).
41	030379 08	Ghole	Import permitted against Special Import Licence(SIL).
42	030379 11	Thread fin	Import permitted against Special Import Licence(SIL).
43	030379 19	Other frozen fish	Import permitted against Special Import Licence(SIL).
44	030380 00	Livers and roes	Import permitted against Special Import Licence(SIL).
45	030410 00	Fresh or chilled	Import permitted against Special Import Licence(SIL).
46	030420 01	Frozen hilsa fillet	Import permitted against Special Import Licence(SIL).

47	030420 05	Frozen seer fillet	Import permitted against Special Import Licence(SIL).
48	030420 06	Tuna (skipjack, bigeye, etc)	Import permitted against Special Import Licence(SIL).
49	030420 09	Other frozen fish fillets n.e.s	Import permitted against Special Import Licence(SIL).
50	030490 00	Other	Import permitted against Special Import Licence(SIL).
51	030510 00	Flours, meals and pellets, of fish, fit for human consumption	Import permitted against Special Import Licence(SIL).
52	030520 00	Livers and roes, dried, smoked, salted or in brine	Import permitted against Special Import Licence(SIL).
53	030530 00	Fish fillets, dried, salted or in brine, but not smoked	Import permitted against Special Import Licence(SIL).
54	030542 00	Herrings (Clupea harengus, Clupea pallasii)	Import permitted against Special Import Licence(SIL).
55	030549 00	Other	Import permitted against Special Import Licence(SIL).
56	030561 00	Herrings (Clupea harengus, clupea pallasii)	Import permitted against Special Import Licence(SIL).
57	030562 00	Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	Import permitted against Special Import Licence(SIL).
58	030563 00	Anchovies (Engraulis spp.)	Import permitted against Special Import Licence(SIL).
59	030569 01	Bombay duck, salted, not dried, not smoked	Import permitted against Special Import Licence(SIL).
60	030569 02	Seer without head, salted, not dried, not smoked	Import permitted against Special Import Licence(SIL).
61	030569 03	Sprats	Import permitted against Special Import Licence(SIL).

62	030569 09	Others	Import permitted against Special Import Licence(SIL).
63	040811 00	Dried	Import permitted against Special Import Licence(SIL).
64	040819 00	Other	Import permitted against Special Import Licence(SIL).
65	040891 00	Dried	Import permitted against Special Import Licence(SIL).
66	040899 00	Other	Import permitted against Special Import Licence(SIL).
67	070310 02	Shallots fresh or chilled	Import permitted against Special Import Licence(SIL).
68	070390 00	Leeks and other alliaceous vegetables	Import permitted against Special Import Licence(SIL).
69	070410 00	Cauliflowers and headed broccoli	Import permitted against Special Import Licence(SIL).
70	070490 00	Other	Import permitted against Special Import Licence(SIL).
71	080510 00	Oranges	Import permitted against Special Import Licence(SIL).
72	081090 01	Pomegranates, fresh	Import permitted against Special Import Licence(SIL).
73	091010 03	Ginger bleached	Import permitted against Special Import Licence(SIL).
74	091010 04	Ginger powder	Import permitted against Special Import Licence(SIL).
75	091010 09	Other ginger including dried	Import permitted against Special Import Licence(SIL).
76	091091 02	Mixture of spices (e.g. Charmagaz)	Import permitted against Special Import Licence(SIL).

77	091091 09	Other mixtures	Import permitted against Special Import Licence(SIL).
78	091099 13	Cumin powder	Import permitted against Special Import Licence(SIL).
79	091099 14	Celery powder	Import permitted against Special Import Licence(SIL).
80	091099 15	Fenugreek powder	Import permitted against Special Import Licence(SIL).
81	110610 00	Of the dried leguminous vegetables of heading No. 07.13	Import permitted against Special Import Licence(SIL).
82	110630 01	Flour of mango	Import permitted against Special Import Licence(SIL).
83	121190 34	Basil, hyasop, rose mary sage, savory	Import permitted against Special Import Licence(SIL).
84	121190 35	Canboge fruit rind	Import permitted against Special Import Licence(SIL).
85	121190 36	Lovage	Import permitted against Special Import Licence(SIL).
86	121190 37	Star anise	Import permitted against Special Import Licence(SIL).
87	160411 00	Salmon	Import permitted against Special Import Licence(SIL).
88	160412 00	Herrings	Import permitted against Special Import Licence(SIL).
89	210690 01	Soft drink concentrates	Import permitted against Special Import Licence(SIL).
90	240210 02	Cigars & cheroots	Import permitted against Special Import Licence(SIL).
91	251511 00	Crude or roughly trimmed	Import permitted against Special Import Licence(SIL) provided

			C.I.F. value per metric tonne is US \$ 300 and above.
92	251512 01	Marble cut/dressed	Import permitted against Special Import Licence(SIL) provided C.I.F. value per metric tonne is US \$ 300 and above.
93	251512 09	Other marble & travertine	Import permitted against Special Import Licence(SIL) provided C.I.F. value per metric tonne is US \$ 300 and above.
94	310221 00	Ammonium Sulphate	Import permitted against Special Import Licence(SIL).
95	321310 00	Colours in sets	Import permitted against Special Import Licence(SIL).
96	321590 01	Fountain pen ink	Import permitted against Special Import Licence(SIL).
97	330290 01.20	Other	Import permitted against Special Import Licence(SIL).
98	330741 00	Agarbatti and other odoriferous preparations which operate by burning	Import permitted against Special Import Licence(SIL).
99	350520 00	Glues	Import permitted against Special Import Licence(SIL).
100	350691 00.10	Based on latex, PF, UF and PVA	Import permitted against Special Import Licence(SIL).
101	392640 02	Table and other household furniture of plastic for decoration	Import permitted against Special Import Licence(SIL).
102	392640 03	Decorative sheets, plastic imitation jewellery, n.e.s.	Import permitted against Special Import Licence(SIL).
103	392640 04	Plastic imitation jewellery nes	Import permitted against Special Import Licence(SIL).

104	392640 09	Others	Import permitted against Special Import Licence(SIL).
105	420212 01	Toilet cases with outer surface of plastic or of textile materials	Import permitted against Special Import Licence(SIL).
106	420212 04	Plastic moulded suitcases	Import permitted against Special Import Licence(SIL).
107	420212 05	Plastic moulded brief-cases	Import permitted against Special Import Licence(SIL).
108	420212 06	Satchels of textile materials	Import permitted against Special Import Licence(SIL).
109	420212 09	Others	Import permitted against Special Import Licence(SIL).
110	420222 02	Hand bags/shopping bags of cotton	Import permitted against Special Import Licence(SIL).
111	420500 02	Semi-chrome grain garments	Import permitted against Special Import Licence(SIL).
112	420500 03	Leather sofa cover	Import permitted against Special Import Licence(SIL).
113	420500 09.10	Of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
114	420690 00.10	Of a kind classified consumer goods	Import permitted against Special Import Licence(SIL).
115	430310 00.20	Of animals covered under CITES	Import permitted against Special Import Licence(SIL).
116	430310 00.90	Other	Import permitted against Special Import Licence(SIL).
117	430390 00.20	Of animals covered under CITES	Import permitted against Special Import Licence(SIL).
118	430390 00.90	Other	Import permitted against Special Import Licence(SIL).

119	430400 00.20	Other artificial fur	Import permitted against Special Import Licence(SIL).
120	430400 00.90	Articles of artificial fur	Import permitted against Special Import Licence(SIL).
121	481810 00	Toilet paper	Import permitted against Special Import Licence(SIL).
122	481820 00	Handkerchiefs, cleansing or facial tissues and towels	Import permitted against Special Import Licence(SIL).
123	481830 00	Tablecloths and serviettes	Import permitted against Special Import Licence(SIL).
124	640319 01	Other sports footwear with outer soles of leather	Import permitted against Special Import Licence(SIL).
125	640319 02	Other sport footwear with outer soles of rubber	Import permitted against Special Import Licence(SIL).
126	640319 09	Others	Import permitted against Special Import Licence(SIL).
127	640320 01	All leather closed toe footwear	Import permitted against Special Import Licence(SIL).
128	640320 02	All leather open toe footwear	Import permitted against Special Import Licence(SIL).
129	640320 03	Leather soles with embroidered uppers	Import permitted against Special Import Licence(SIL).
130	640320 09	Others	Import permitted against Special Import Licence(SIL).
131	640330 00	Footwear made on a base or platform of wood, not having an inner sole or a protective metal toe-cap	Import permitted against Special Import Licence(SIL).
132	640340 00	Other footwear, incorporating a protective metal toe-cap	Import permitted against Special Import Licence(SIL).
133	640351 01	All leather shoes	Import permitted against Special

			Import Licence(SIL).
134	640351 09	Others	Import permitted against Special Import Licence(SIL).
135	640359 00	Other	Import permitted against Special Import Licence(SIL).
136	640391 02	Leather footwear of plastic & synthetic sole	Import permitted against Special Import Licence(SIL).
137	640399 01	Leather sandals with rubber sole	Import permitted against Special Import Licence(SIL).
138	640399 02	Leather sandals with plastic/synthetic sole	Import permitted against Special Import Licence(SIL).
139	640411 01	Rubber sole with canvas upper	Import permitted against Special Import Licence(SIL).
140	640411 02	Rubber sole with leather cloth uppers	Import permitted against Special Import Licence(SIL).
141	640411 09	Others	Import permitted against Special Import Licence(SIL).
142	640419 01	Rubber sole with canvas upper	Import permitted against Special Import Licence(SIL).
143	640419 02	Rubber sole with leather cloth uppers	Import permitted against Special Import Licence(SIL).
144	640419 09	Others	Import permitted against Special Import Licence(SIL).
145	640420 00	Footwear with outer soles of leather or composition leather	Import permitted against Special Import Licence(SIL).
146	640510 00	With uppers of leather or composition leather	Import permitted against Special Import Licence(SIL).
147	640520 00	With uppers of textile materials	Import permitted against Special Import Licence(SIL).

148	660110 00	Garden or similar umbrellas	Import permitted against Special Import Licence(SIL).
149	680210 00	Tiles, cubes and similar articles, whether or not rectangular (including square), the largest surface area of which is capable of being enclosed in a square the side of which is less than 7 cm; Artificially coloured granules, chipping	Import permitted against Special Import Licence(SIL).
150	680221 01	Marble blocks/ slab/ tiles,polished	Import permitted against Special Import Licence(SIL) provided C.I.F. value per metric tonne is US \$ 400 and above.
151	680221 09	Others	Import permitted against Special Import Licence(SIL) provided C.I.F. value per metric tonne is US \$ 400 and above.
152	680222 00	Other calcareous stone	Import permitted against Special Import Licence(SIL) provided C.I.F. value per metric tonne is US \$ 400 and above.
153	680223 01	Granite blocks/slabs/tiles, polished	Import permitted against Special Import Licence(SIL).
154	680291 00	Marble, travertine and alabaster	Import permitted against Special Import Licence(SIL).
155	680292 00	Other calcareous stone	Import permitted against Special Import Licence(SIL).
156	680293 00	Granite	Import permitted against Special Import Licence(SIL).
157	680299 00	Other stone	Import permitted against Special Import Licence(SIL).
158	680300 00.10	Worked slate and articles of slate or of adglomerated slate of a kind classified as	Import permitted against Special Import Licence(SIL).

		consumer goods	
159	680300 00.90	Other	Import permitted against Special Import Licence(SIL).
160	681011 09	Other	Import permitted against Special Import Licence(SIL).
161	681019 01	Cement tiles for mosaic	Import permitted against Special Import Licence(SIL).
162	681019 09	Others	Import permitted against Special Import Licence(SIL).
163	681099 01	Concrete boulders	Import permitted against Special Import Licence(SIL).
164	681099 09	Others	Import permitted against Special Import Licence(SIL).
165	681110 00	Corrugated sheets	Import permitted against Special Import Licence(SIL).
166	681120 01	Asbestos cement sheets (other than corrugated sheets)	Import permitted against Special Import Licence(SIL).
167	681120 02	Asbestos cement tiles	Import permitted against Special Import Licence(SIL).
168	681120 09	Others (panel etc)	Import permitted against Special Import Licence(SIL).
169	681130 01	Asbestos cement pipes	Import permitted against Special Import Licence(SIL).
170	681130 09	Others(tubes tube fitting etc)	Import permitted against Special Import Licence(SIL).
171	681190 00.90	Others	Import permitted against Special Import Licence(SIL).
172	681599 02.10	Of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).

173	681599 03.10	Of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
174	690100 01	Bricks	Import permitted against Special Import Licence(SIL).
175	690100 03	Tiles	Import permitted against Special Import Licence(SIL).
176	690490 00	Other	Import permitted against Special Import Licence(SIL).
177	690510 00	Roofing tiles	Import permitted against Special Import Licence(SIL).
178	690600 00	Ceramic pipes, conduits, guttering and pipe fittings	Import permitted against Special Import Licence(SIL).
179	690790 00	Other	Import permitted against Special Import Licence(SIL).
180	690810 01	Ceramic mosaic cubes	Import permitted against Special Import Licence(SIL).
181	690810 02	Ceramic mosaic tiles	Import permitted against Special Import Licence(SIL).
182	690810 09	Others	Import permitted against Special Import Licence(SIL).
183	690890 01	Ceramic mosaic cubes	Import permitted against Special Import Licence(SIL).
184	690890 02	Ceramic mosaic tiles	Import permitted against Special Import Licence(SIL).
185	690890 09	Others	Import permitted against Special Import Licence(SIL).
186	690990 00.10	Of a kind used in agriculture	Import permitted against Special Import Licence(SIL).
187	690990 00.20	Of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).

188	691010 00	Of porcelian or china	Import permitted against Special Import Licence(SIL).
189	691090 00	Other	Import permitted against Special Import Licence(SIL).
190	691190 00	Other	Import permitted against Special Import Licence(SIL).
191	691200 02	Toilet articles other than porcelain/china	Import permitted against Special Import Licence(SIL).
192	691200 03	Clay articles as tableware, kitchenware etc.	Import permitted against Special Import Licence(SIL).
193	691200 09	Others	Import permitted against Special Import Licence(SIL).
194	691310 00	Of porcelain or china	Import permitted against Special Import Licence(SIL).
195	691390 00	Other	Import permitted against Special Import Licence(SIL).
196	700910 00.90	Others	Import permitted against Special Import Licence(SIL).
197	701321 00	Of lead crystal	Import permitted against Special Import Licence(SIL).
198	701339 00	Other	Import permitted against Special Import Licence(SIL).
199	701399 00.90	Other	Import permitted against Special Import Licence(SIL).
200	701810 02	Beads imitation pearls, imitation precious & semi precious stones	Import permitted against Special Import Licence(SIL).
201	701810 09	Others	Import permitted against Special Import Licence(SIL).
202	702000 00.10	Other articles of glass of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).

203	730900 01	G.I. tanks	Import permitted against Special Import Licence(SIL).
204	731010 01	Tin plate containers	Import permitted against Special Import Licence(SIL).
205	731010 02	Trunks & suitcases	Import permitted against Special Import Licence(SIL).
206	731010 09	Others	Import permitted against Special Import Licence(SIL).
207	731021 01	Tin plate containers	Import permitted against Special Import Licence(SIL).
208	731021 09	Others	Import permitted against Special Import Licence(SIL).
209	731029 01	Tin plate containers	Import permitted against Special Import Licence(SIL).
210	731029 02	Trunks & suitcases	Import permitted against Special Import Licence(SIL).
211	731029 09	Others	Import permitted against Special Import Licence(SIL).
212	731300 01	Barbed iron or steel wire	Import permitted against Special Import Licence(SIL).
213	750890 09.10	Other articles of nickel of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
214	761511 00	Pot scourers and scouring or polishing pads, gloves and the like	Import permitted against Special Import Licence(SIL).
215	761519 02	Pressure cookers of aluminium alloys	Import permitted against Special Import Licence(SIL).
216	761519 04	Non-stick utensils	Import permitted against Special Import Licence(SIL).
217	761520 01	Sanitary ware for aluminium & aluminium alloys	Import permitted against Special Import Licence(SIL).

218	780500 01.10	Goods in this subheading of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
219	780500 02.10	Goods in this subheading of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
220	780600 01	Sanitary fixtures	Import permitted against Special Import Licence(SIL).
221	780600 09.10	Other articles of lead of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
222	790700 01	Sanitary fixtures	Import permitted against Special Import Licence(SIL).
223	790700 09.10	Other articles zinc of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
224	800700 00.10	Other articles of tin of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
225	820110 00	Spades and shovels	Import permitted against Special Import Licence(SIL).
226	820120 00	Forks	Import permitted against Special Import Licence(SIL).
227	820130 00	Mattocks, picks, hoes and rakes	Import permitted against Special Import Licence(SIL).
228	820140 00	Axes, bill hooks and similar hewing tools	Import permitted against Special Import Licence(SIL).
229	820150 00	One-handed secateurs (including poultry shears)	Import permitted against Special Import Licence(SIL).
230	820190 00	Other hand tools of a kind used in agriculture, horticulture or forestry	Import permitted against Special Import Licence(SIL).
231	820830 00.10	Of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
232	820890 01	Knives & cutting blades for paper cutting machines	Import permitted against Special Import Licence(SIL).

233	821110 00	Sets of assorted articles	Import permitted against Special Import Licence(SIL).
234	821191 00	Tables knives having fixed blades	Import permitted against Special Import Licence(SIL).
235	821591 00	Plated with precious metal	Import permitted against Special Import Licence(SIL).
236	830400 00	Filing cabinets, card-index cabinets, paper tray, paper rests, pen tray, office-stamp stands and similar office or desk equipment, of base metal, other than office furniture of heading No.94.03	Import permitted against Special Import Licence(SIL).
237	830890 09.90	Other	Import permitted against Special Import Licence(SIL).
238	841451 02	Ceiling fans	Import permitted against Special Import Licence(SIL).
239	841451 03	Pedestal fans	Import permitted against Special Import Licence(SIL).
240	841981 00.90	Other	Import permitted against Special Import Licence(SIL).
241	841989 19.90	Other	Import permitted against Special Import Licence(SIL).
242	842121 02	Household type filters	Import permitted against Special Import Licence(SIL).
243	842211 00	Of the household type	Import permitted against Special Import Licence(SIL).
244	842219 00.90	Other	Import permitted against Special Import Licence(SIL).
245	842310 00	Personal weighing machines, including baby scales; Household scales	Import permitted against Special Import Licence(SIL).
246	842381 01	Beam scale	Import permitted against Special

			Import Licence(SIL).
247	842381 09	Others	Import permitted against Special Import Licence(SIL).
248	842389 01	Beam scale	Import permitted against Special Import Licence(SIL).
249	842410 00	Fire extinguishers, whether or not charged	Import permitted against Special Import Licence(SIL).
250	842699 09	Others	Import permitted against Special Import Licence(SIL).
251	843351 00	Combine harvester-threshers	Import permitted against Special Import Licence(SIL).
252	844360 09.20	Lead and rule cutters	Import permitted against Special Import Licence(SIL).
253	845011 00.90	Other	Import permitted against Special Import Licence(SIL).
254	845240 01	Furniture, bases and covers specially designed for sewing machines	Import permitted against Special Import Licence(SIL).
255	846920 09	Other	Import permitted against Special Import Licence(SIL).
256	847989 19.80	Of a kind classified as consumer durable	Import permitted against Special Import Licence(SIL).
257	850410 00.10	of conventional type	Import permitted against Special Import Licence(SIL).
258	850440 01	Electric inverters	Import permitted against Special Import Licence(SIL).
259	850910 00	Vacuum cleaners	Import permitted against Special Import Licence(SIL).
260	850920 00	Floor polishers	Import permitted against Special Import Licence(SIL).

261	850940 01	Electric coffee mills & food grinders	Import permitted against Special Import Licence(SIL).
262	850940 09.90	Other	Import permitted against Special Import Licence(SIL).
263	850980 00.90	Other	Import permitted against Special Import Licence(SIL).
264	851030 00	Hair-removing appliances	Import permitted against Special Import Licence(SIL).
265	851310 01.10	Flash lights of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
266	851310 01.90	Other	Import permitted against Special Import Licence(SIL).
267	851310 03	Portable magneto lamps	Import permitted against Special Import Licence(SIL).
268	851310 04.10	Lamps of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL).
269	851310 04.90	Other	Import permitted against Special Import Licence(SIL).
270	851310 05	Torches	Import permitted against Special Import Licence(SIL).
271	851610 00.10	Electric instantaneous or storage water heaters and immersion heaters of a kind classified as consumer durable	Import permitted against Special Import Licence(SIL).
272	851621 00.10	Storage heating radiators of a kind classified as consumer durables	Import permitted against Special Import Licence(SIL).
273	851629 00.10	Electric space heating apparatus and electric soil heating apparatus other than storage heating radiators of a kind classified as consumer durables	Import permitted against Special Import Licence(SIL).
274	851631 00	Hair drivers	Import permitted against Special

			Import Licence(SIL).
275	851632 00	Other hair-dressing apparatus	Import permitted against Special Import Licence(SIL).
276	851633 00	Hand-drying apparatus	Import permitted against Special Import Licence(SIL).
277	851640 00	Electric smoothing irons	Import permitted against Special Import Licence(SIL).
278	851650 00	Microwave ovens	Import permitted against Special Import Licence(SIL).
279	851660 00	Other ovens; Cookers, cooking plates, boiling rings, grillers and roasters	Import permitted against Special Import Licence(SIL).
280	851671 00	Coffee or tea makers	Import permitted against Special Import Licence(SIL).
281	851672 00	Toasters	Import permitted against Special Import Licence(SIL).
282	851679 01	Electro thermic fluid heater	Import permitted against Special Import Licence(SIL).
283	851679 02	Electrical/electronic devices for repelling insects (e.g. mosquitoes etc)	Import permitted against Special Import Licence(SIL).
284	851679 09	Others	Import permitted against Special Import Licence(SIL).
285	851711 01	Push button type	Import permitted against Special Import Licence(SIL).
286	851750 09.20	Subscriber end equipment	Import permitted against Special Import Licence(SIL).
287	851750 09.90	Others	Import permitted against Special Import Licence(SIL).
288	851780 00.30	Subscriber end equipment	Import permitted against Special Import Licence(SIL).

289	851780 00.90	Other	Import permitted against Special Import Licence(SIL).
290	851821 00	Single loudspeakers, mounted in their enclosures	Import permitted against Special Import Licence(SIL).
291	851822 00	Multiple loudspeakers, mounted in the same enclosure	Import permitted against Special Import Licence(SIL).
292	851840 00	Audio-frequency electric amplifiers	Import permitted against Special Import Licence(SIL).
293	851850 00	Electric sound amplifier sets	Import permitted against Special Import Licence(SIL).
294	851992 00	Pocket-size cassette-type	Import permitted against Special Import Licence(SIL).
295	851993 00	Other, cassette-type	Import permitted against Special Import Licence(SIL).
296	851999 02	Gramophone (not operating on electricity)	Import permitted against Special Import Licence(SIL).
297	852033 00.90	Other	Import permitted against Special Import Licence(SIL).
298	852039 09.90	Other	Import permitted against Special Import Licence(SIL).
299	853110 00.10	Burglar alarm	Import permitted against Special Import Licence(SIL).
300	853110 00.20	Fire alarm	Import permitted against Special Import Licence(SIL).
301	853110 00.90	Other	Import permitted against Special Import Licence(SIL).
302	853610 01	Switch fuse units of switch rating upto 15 amps, rewirable	Import permitted against Special Import Licence(SIL).
303	853610 02	Switch fuse units of switch rating above 15 amps high rupturing capacity/rewirable	Import permitted against Special Import Licence(SIL).

304	853610 03	Rewireable fuses	Import permitted against Special Import Licence(SIL).
305	853610 04	High rupturing capacity fuses	Import permitted against Special Import Licence(SIL).
306	853610 05	Fuses gear	Import permitted against Special Import Licence(SIL).
307	853610 09	Others	Import permitted against Special Import Licence(SIL).
308	853620 01	Air circuit breakers	Import permitted against Special Import Licence(SIL).
309	853620 02	Moulded case circuit breakers	Import permitted against Special Import Licence(SIL).
310	853620 03	Miniature circuit breakers	Import permitted against Special Import Licence(SIL).
311	853620 04	Earth leak circuit breakers	Import permitted against Special Import Licence(SIL).
312	853620 09	Others	Import permitted against Special Import Licence(SIL).
313	853630 01	Control & switch gear	Import permitted against Special Import Licence(SIL).
314	853630 09.20	Voltage regulators and stabilisers (domestic type)	Import permitted against Special Import Licence(SIL).
315	853630 09.90	Others	Import permitted against Special Import Licence(SIL).
316	853649 00	Other	Import permitted against Special Import Licence(SIL).
317	853650 09	Other switches of other materials	Import permitted against Special Import Licence(SIL).
318	853661 01	Lamp holders of plastics	Import permitted against Special Import Licence(SIL).

319	853661 09	Lamp holders of other materials	Import permitted against Special Import Licence(SIL).
320	853690 01	Motor starters for AC motors running at constant speed including reversing starters at 660 volts or below	Import permitted against Special Import Licence(SIL).
321	853690 02	Motor control gear & motor starters for DC motors either running at constant speed or speed control for a voltage not exceeding 1000 v	Import permitted against Special Import Licence(SIL).
322	853690 03	Surge suppressors	Import permitted against Special Import Licence(SIL).
323	853690 04	Junction boxes	Import permitted against Special Import Licence(SIL).
324	853690 09	Others	Import permitted against Special Import Licence(SIL).
325	853910 00	Sealed beam lamp units	Import permitted against Special Import Licence(SIL).
326	853921 00	Tungsten halogen	Import permitted against Special Import Licence(SIL).
327	853921 00.90	Other	Import permitted against Special Import Licence(SIL).
328	853922 00	Other, of a power not exceeding 200 W and for a voltage exceeding 100 V	Import permitted against Special Import Licence(SIL).
329	853929 01	Bulb, for torches	Import permitted against Special Import Licence(SIL).
330	853929 02	Miniature bulbs	Import permitted against Special Import Licence(SIL).
331	853929 09	Others	Import permitted against Special Import Licence(SIL).
332	853932 00	Mercury or sodium vapour lamps: metal halide	Import permitted against Special

		lamps	Import Licence(SIL).
333	853939 01	Mercury vapour lamps	Import permitted against Special Import Licence(SIL).
334	853939 09.90	Other	Import permitted against Special Import Licence(SIL).
335	853941 00	Arc-lamps	Import permitted against Special Import Licence(SIL).
336	853990 02	Parts of Arc lamps	Import permitted against Special Import Licence(SIL).
337	870310 00.90	Others	Import permitted against Special Import Licence(SIL).
338	870390 00.90	Other	Import permitted against Special Import Licence(SIL).
339	870490 01.90	Others	Import permitted against Special Import Licence(SIL).
340	870490 02.90	Others	Import permitted against Special Import Licence(SIL).
341	870919 00.90	Other	Import permitted against Special Import Licence(SIL).
342	871500 01	Baby & invalid carriages	Import permitted against Special Import Licence(SIL).
343	900510 00	Binoculars	Import permitted against Special Import Licence(SIL).
344	901780 01	Measuring rods and tapes	Import permitted against Special Import Licence(SIL).
345	910111 00	With mechanical display only	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
346	910112 00	With opto-electronic display only	Import permitted against Special

			Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
347	910119 00	Other	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
348	910121 00	With automatic winding	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
349	910129 00	Other	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
350	910191 01	Pocket watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
351	910191 09	Other watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
352	910199 01	Pocket watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
353	910199 09	Other watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
354	910211 00	With mechanical display only	Import permitted against Special Import Licence(SIL). However.

			import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
355	910212 00	With opto-electronic display only	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
356	910219 00	Other	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
357	910221 00	With automatic winding	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
358	910229 00	Other	Import permitted against Special Import Licence(SIL). However, import above Rs. 35,000/-(C.I.F.) per unit is permitted freely.
359	910291 01	Pocket watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
360	910291 09	Other watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
361	910299 01	Pocket watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.) per unit is permitted freely.
362	910299 09	Other watches	Import permitted against Special Import Licence(SIL). However, import above Rs. 5,000/-(C.I.F.)

			per unit is permitted freely.
363	910310 00	Electrically operated	Import permitted against Special Import Licence(SIL).
364	910390 00	Other	Import permitted against Special Import Licence(SIL).
365	940310 01	Steel furniture	Import permitted against Special Import Licence(SIL).
366	940310 09	Others	Import permitted against Special Import Licence(SIL).
367	940320 01	Steel furniture	Import permitted against Special Import Licence(SIL).
368	940320 09	Others	Import permitted against Special Import Licence(SIL).
369	940380 09	Others	Import permitted against Special Import Licence(SIL).
370	940550 01	Hurricane lanterns	Import permitted against Special Import Licence(SIL).
371	940550 03	Oil pressure lamps	Import permitted against Special Import Licence(SIL).
372	940600 09.90	Others	Import permitted against Special Import Licence(SIL).
373	950341 00	Stuffed	Import permitted against Special Import Licence(SIL).
374	950349 02	Toys of metal	Import permitted against Special Import Licence(SIL).
375	950349 03	Other toys (excluding 950310-950341) of plastic	Import permitted against Special Import Licence(SIL).
376	950349 09	Others	Import permitted against Special Import Licence(SIL).

377	950350 01	Toy musical instruments and apparatus	Import permitted against Special Import Licence(SIL).
378	950370 00	Other toys, put up in sets or outfits	Import permitted against Special Import Licence(SIL).
379	950390 02	Toy gun	Import permitted against Special Import Licence(SIL).
380	950410 00.90	Others	Import permitted against Special Import Licence(SIL).
381	950430 09.90	Others	Import permitted against Special Import Licence(SIL).
382	950800 00.90	Other	Import permitted against Special Import Licence(SIL).
383	960200 01	Worked vegetable carving material & articles thereof	Import permitted against Special Import Licence(SIL).
384	960200 02	Moulded/carved articles of wax, stearin, natural gums & resins & other moulded/carved articles	Import permitted against Special Import Licence(SIL).
385	960200 03	Gelatin capsules, empty	Import permitted against Special Import Licence(SIL).
386	960310 00	Brooms and brushes, consisting of twigs or other vegetable materials bound together, without handles	Import permitted against Special Import Licence(SIL).
387	960321 00	Tooth brushes	Import permitted against Special Import Licence(SIL).
388	960329 00	Other	Import permitted against Special Import Licence(SIL).
389	960340 00.10	Paint, distemper, varnish or similar brushes (other than brushes of subheading No.9603.30);	Import permitted against Special Import Licence(SIL).
390	960500 00	Travel sets for personal toilet. sewing or shoe	Import permitted against Special

		or clothes cleaning	Import Licence(SIL).
391	960810 00	Ball point pens	Import permitted against Special Import Licence(SIL).
392	960820 00	Felt tipped and other porous-tipped pens and markers	Import permitted against Special Import Licence(SIL).
393	960831 02	Stylograph pens	Import permitted against Special Import Licence(SIL).
394	960831 09	Others	Import permitted against Special Import Licence(SIL).
395	960839 01	Fountain pen	Import permitted against Special Import Licence(SIL).
396	960839 09	Others	Import permitted against Special Import Licence(SIL).
397	960840 00	Propelling or sliding pencils	Import permitted against Special Import Licence(SIL).
398	960850 00	Sets of articles from two or more of the foregoing subheadings	Import permitted against Special Import Licence(SIL).
399	961380 09	Others	Import permitted against Special Import Licence(SIL).
400	961420 00	Pipes and pipe bowls	Import permitted against Special Import Licence(SIL).
401	961490 01	Huble & buble of base metal	Import permitted against Special Import Licence(SIL).
402	961490 02	Hookah of coconut shell	Import permitted against Special Import Licence(SIL).
403	961490 09	Others	Import permitted against Special Import Licence(SIL).
404	961519 00	Other	Import permitted against Special Import Licence(SIL).

405	999110 01	Namdas	Import permitted against Special Import Licence(SIL).
406	999110 02	Carpets, rugs, tapestries, etc	Import permitted against Special Import Licence(SIL).
407	999130 00	Stone work (alabaster, marble, etc) as artware	Import permitted against Special Import Licence(SIL).
408	999140 01	Wood work of rose wood (including carving)	Import permitted against Special Import Licence(SIL).
409	999140 02	Wood work of sandal wood (including carving)	Import permitted against Special Import Licence(SIL).
410	999140 03	Wood work of sheesham wood (including carving)	Import permitted against Special Import Licence(SIL).
411	999140 04	Wood work of walnut wood (including carving)	Import permitted against Special Import Licence(SIL).
412	999140 05	Lacquered wooden ware	Import permitted against Special Import Licence(SIL).
413	999140 06	Inlaid with ivory, metal, etc.	Import permitted against Special Import Licence(SIL).
414	999140 09	Others	Import permitted against Special Import Licence(SIL).
415	999150 01	Zari goods, imitation	Import permitted against Special Import Licence(SIL).
416	999150 02	Zari goods, real	Import permitted against Special Import Licence(SIL).
417	999190 01	Artware of copper, brass, bronze & similar alloys	Import permitted against Special Import Licence(SIL).
418	999190 02	Bidriware	Import permitted against Special Import Licence(SIL).
419	999190 03	Artware of aluminium	Import permitted against Special Import Licence(SIL).

420	999190 04	Carving sets as artware (other than precious)	Import permitted against Special Import Licence(SIL).
421	999190 11	Doll and toys, as artware	Import permitted against Special Import Licence(SIL).
422	999190 12	Embroidery, as artware	Import permitted against Special Import Licence(SIL).
423	999190 14	Leather goods, as artware	Import permitted against Special Import Licence(SIL).
424	999190 15	Paper made articles, as artware	Import permitted against Special Import Licence(SIL).
425	999190 16	Pottery artware	Import permitted against Special Import Licence(SIL).
426	999190 17	Nirmal ware	Import permitted against Special Import Licence(SIL).
427	999190 18	Hornware as artware	Import permitted against Special Import Licence(SIL).
428	999190 21	Wall hangings/wall plaques of jute	Import permitted against Special Import Licence(SIL).
429	999190 22	Other decorative articles of jute	Import permitted against Special Import Licence(SIL).
430	999190 29	Other, as artware	Import permitted against Special Import Licence(SIL).

5 Following new entries will be inserted at the end of appropriate Exim code.

Sr no.	EXIMCODE	DESCRIPTION	POLICY	
1	392330 10	PET preforms	FREE	
2	491191 00.20	Plan and drawings for architectural Engineering, Industrial, Commercial, Topographical or similar purpose reproduced with aid of computer or similar devces	FREE	
3	960899 03	Ink cartridges/ink converters	FREE	

6 After amendment following will read as under

Sr no.	Exim code	Description	Policy	Conditions relating to the policy
1	121120 11	Ginseng powder/chips and tea	Free	
2	240210 03	deleted		
3	84186901	Icemaking machinery	Free	Domestic type(Capacity upto 5Kg./lit.) ice making machinery will be treated as restricted consumer goods
4	846912 00	deleted		
5	846920 01.10	Braille Typewriters	Free	

6	846920 01.20	deleted		
7	852400 09.90	Other (including film on Video tape, compact Video disc, Laser Video discs or Digital Video discs).	Restricted	

7 Following will read as under after amendment

	EXIM Code	Item Description	Policy	Conditions relating to the policy
1	010511 00	Fowls of the species Gallus domesticus	Restricted	Import permitted against a licence on the recommendation of Department of Agriculture and Co-operation, Government of India. Grand parent stock of poultry is, however, freely importable.
2	010512 00	Turkeys	Restricted	Import permitted against a licence on the recommendation of Department of Agriculture and Co-operation, Government of India. Grand parent stock of poultry is, however, freely importable
3	010519 00	Other	Restricted	Import permitted against a licence on the recommendation of Department of Agriculture and Co-operation, Government of India. Grand parent stock of poultry is, however, freely importable.
4	010592 00	Fowls of the species Gallus domesticus, weighing not more than 2,000 g	Restricted	Import permitted against a licence on the recommendation of Department of Agriculture and Co-operation, Government of India. Grand parent stock of poultry is, however, freely

				importable.
5	010593 00	Fowls of the species Gallus domesticus, weighing more than 2,000 g	Restricted	Import permitted against a licence on the recommendation of Department of Agriculture and Co-operation, Government of India. Grand parent stock of poultry is, however, freely importable.
6	010599 00	Other	Restricted	Import permitted against a licence on the recommendation of Department of Agriculture and Co-operation, Government of India. Grand parent stock of poultry is, however, freely importable.

8 In the Import Licensing Notes, appearing in Chapter 1 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clauses shall be inserted at the end;

"(2) An application for grant of a licence for import of Animals, Birds and Reptiles (including their parts and products) may be made in the form given in Appendix – 8 of the Handbook of Procedures Vol. 1, to the Director General of Foreign Trade along with the recommendation of the Chief Wild Life Warden of the State concerned.

(3) An application for grant of a licence for import of Stallions and Broodmares may be made in the form given in Appendix – 8 of the Handbook of Procedures Vol. 1, to the Director General of Foreign Trade alongwith the recommendation of Director, Animal Husbandry and Veterinary Services of the State Government concerned or the Department of Animal Husbandry and Dairying, Ministry of

Agriculture, Government of India.

The import of stallions and broodmares against licences shall be subject to the following conditions:

- i. Import of such animals shall be subject to the health regulations in force;
- ii. Applications shall be considered only from stud farms which have been in existence for at least three years and registered with the Animal Husbandry Commissioner, Department of Agriculture and Cooperation, Government of India. However, this period of three years may be relaxed on merits;
- iii. In the case of stallions, broodmares, colts and fillies, the minimum norm shall be of 1.5 acres of land per animal, and, in the case of yearlings and foals, the minimum norm shall be one acre of land per animal;
- iv. The CIF value of a stallion may not ordinarily exceed Rs. 15 lakhs and of a broodmare, Rs. 5 lakhs;
- v. Import of broodmares shall be allowed having regard to previous imports, size and scale of operation of the applicant farm, its breeding requirements and other relevant factors. Ordinarily, the import of not more than six broodmares shall be allowed in one licensing year. In the case of stallions, the import of not more than two stallions shall be allowed in one licensing year;

(vi) A certificate of fitness issued either by the veterinary officer or by a qualified veterinary doctor registered with the Government of the country of origin shall be furnished at the time of customs clearance.

(4) An application for grant of a licence for import of horses for polo may be made in the form given in Appendix-8 of the Handbook of Procedures Vol. 1, to the Director General of Foreign Trade.

1. An application for grant of a licence for Livestock (excluding equine), Pureline stocks, birds' eggs, frozen semen/ embryo, and Commercial chicks may be made in the form given in Appendix – 8 of the Handbook of Procedures Vol. 1, to the Director General of Foreign Trade alongwith the recommendation of the Department of Agriculture and Cooperation, Government of India."

9 In the Import Licensing Notes, appearing in Chapters 2,3,4 and 5 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be inserted at the end;

"(2) An application for grant of a licence for import of Animals, Birds and Reptiles (including their parts and products) may be made in the form given in Appendix – 8 of the Handbook of Procedures Vol. 1, to the Director General of Foreign Trade alongwith the recommendation of the Chief Wild Life Warden of the State concerned."

10 . In the Import Licensing Notes, appearing in Chapter 6 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be inserted at the end;

"(3) Import of living plants, seeds for sowing or plant material shall be made by the Indian Council of Agricultural Research, Agricultural Universities, Botanical and Horticulture Departments of other Universities and State Governments, without a licence. Such import shall be subject to such conditions as may be specified by the Ministry of Agriculture, Government of India, from time to time."

11 . In the Import Licensing Notes, appearing in Chapter 7 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be inserted at the end;

"(2) Import of living plants, seeds for sowing or plant material shall be made by the Indian Council of Agricultural Research, Agricultural Universities, Botanical and Horticulture Departments of other Universities and State Governments, without a licence. Such import shall be subject to such conditions as may be specified by the Ministry of Agriculture, Government of India, from time to time."

12 In the Import Licensing Notes, appearing in Chapter 15 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be inserted at the end;

"(5) Any item importable under this chapter shall not contain animal tallow in any form."

13 In the Import Licensing Notes, appearing in Chapters 26 and 28 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be amended to read as;

"(2) Import of 'Prescribed substances' as mentioned below shall be subject to

the provisions of Atomic Energy Act, 1962 and rules made there under;

List of Prescribed Substances:

1. Uranium, its compounds and mineral/ores/concentrates containing uranium, including tailings containing uranium.
2. Thorium, its compounds (including thorium Nitrate/Oxide) and mineral concentrates containing thorium including monazite.
3. Zirconium, its alloys and compounds and minerals/concentrates including zircon, zircon flour and Zircon opacifier.
4. Beryllium, its compounds and minerals/ concentrates including beryl but excluding Beryllium windows used for medical x-ray machines and gamma ray machines.
5. Lithium, its compounds and its minerals/ concentrates including lepidolite.
6. Deuterium and its compounds.
7. Plutonium and its compounds.
8. Neptunium and its compounds.
9. Columbite and Tantalite.
10. Titanium ores and concentrates (ilmenite, rutile, leucoxene).
11. Nuclear grade graphite.
12. Tritium and its compounds.
13. Rare Earths Compounds."

14. In the Import Licensing Notes, appearing in Chapter 89 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be inserted at the end;

"(3) Import of ships, vessels, boats and other coastal water transport craft may be made without a licence on the basis of approval or guidelines issued by the Ministry of Surface Transport, Government of India. Import of Trawlers may be made without a licence on the basis of approval or guidelines issued by the Ministry of Food Processing Industry, Government of India. Old ships, vessels etc., for the purpose of breaking, are freely importable.

- i. Any item required for the specific purpose or use in connection with ship building, and the import of which has been shown as restricted in the ITC (HS) Classifications of Export and Import items may be imported without an import licence by the industrial undertakings engaged in ship building, subject to actual user condition.
- ii. Any item required for the specific purpose or use in connection with ship repairing and the import of which has been shown as restricted in the ITC(HS) Classifications of Export and Import items, may be imported without any import licence by ship repairing units, duly registered with the Director General (Shipping), Mumbai (working in customs bonded premises), subject to actual user condition and also subject to such conditions as may be notified by the Deptt. of Revenue from time to time in this regard.

1. In the case of such items required for the specific purpose or use in connection with ship building and/or ship repairing, and the import of which has been shown as restricted, but which are permitted to be imported against Special Import Licence (SIL) as per the

ITC(HS) Classifications of Export and Import items, the same may be imported by the ship building/ship repair industry as above, without condition of SIL."

15. In the Import Licensing Notes, appearing in Chapter 95 of the said ITC(HS) Classifications of Export and Import Items 1997-2002, the following clause shall be inserted at the end;

"(4) Recreational bodies may be granted licences for import of restricted items to the extent of 15% of the foreign exchange earned by them through their membership, subscription and other dues received in foreign exchange. Such licences shall be granted for the import of goods essential for their own use. An application for grant of such licence may be made in the form given in Appendix – 8 of the Handbook of Procedures Vol. 1, to the Director General of Foreign Trade alongwith documents prescribed therein."

16 Entries appearing at the following serial numbers of Schedule 2 Appendix I of the ITC(HS) Classifications of Export and Import Items 1997-2002, shall be amended as under:

- a. The entry appearing at serial number 17(i) shall be deleted.
- b. The entry appearing at serial number 21 shall be amended to read as under:-

21. Samples of goods Export of Samples shall be
governed by the provisions
of para 4.32 of Handbook of
Procedures, Vol.I.

This issues in public interest.

(N.L.Lakhanpal)
Director General of Foreign Trade and ex-officio
Additional secretary to the Government of India

Copy to all concerned:

(N.P.S.Monga)
Jt. Director General of Foreign Trade
(File No.01/93/180/1630/AM-99/PC-1A)